

IN THE COURT OF SH. SUSHIL KUMAR GARG,ADJ/ASJ PALWAL
LIST OF CASES FOR ACTION PLAN FOR THE PERIOD OF 2022-23

| SR. NO. | CIS NO. | D.O.J | NAME OF PARTIES | | | N.D.H. | STAGE |
|---------|----------------|------------|---------------------------------|----|-----------------------------|------------|---------------------|
| 1 | EXE/467/2014 | 28-02-2014 | PUNJAB KASHMIRE FINANCE LTD. | VS | AASH MOHD. | 03.08.2022 | DISPOSED OF |
| 2 | EXE/507/2015 | 16-11-2015 | M/S INDUSIND BANK LTD. | VS | KALYAN | 14.09.2022 | APPEARANCE |
| 3 | EXE/86/2016 | 25.02.2016 | PUNJAB KASHMIRE FINANCE LTD. | VS | JAKARIYA | 21.09.2022 | APPEARANCE |
| 4 | EXE/157/2016 | 14.04.2016 | SHRI RAM GE. CO. LTD. | VS | KAILASH | 12.09.2022 | APPEARANCE |
| 5 | EXE/157/2016 | 14.04.2016 | SHRI RAM GE. CO. LTD. | VS | KAILASH | 12.09.2022 | APPEARANCE |
| 6 | EXE/173/2016 | 02.05.2016 | M/S KOTAK MAHINDRAV | VS | HARKISHAN | 02.08.2022 | D.I.D |
| 7 | EXE/243/2016 | 30.07.2016 | M/S HDFC BANK LTD. | VS | SOKEEN | 06.09.2022 | APPEARANCE |
| 8 | EXE/253/2016 | 01.08.2016 | M/S RELIANCE CAPITALV | VS | GVANENDER | 06.07.2022 | DAW |
| 9 | EXE/257/2016 | 01.08.2016 | M/S RELIANCE CAPITALV | VS | SUHQZU | 30.08.2022 | D.I.D |
| 10 | EXE/308/2016 | 22.08.2016 | BHAGWAN DEI | VS | STATE THROUGH DC | 03.09.2022 | APPEARANCE |
| 11 | EXE/309/2016 | 22.08.2016 | BHAGWAN DEI | VS | STATE THROUGH DC | 03.09.2022 | APPEARANCE |
| 12 | EXE/310/2016 | 22.08.2016 | BHAGWAN DEI | VS | STATE THROUGH DC | 03.09.2022 | APPEARANCE |
| 13 | EXE/315/2016 | 23.08.2016 | RAJENDER SINGH | VS | STATE THROUGH DC | 21.07.2022 | DISPOSED OF |
| 14 | EXE/328/2016 | 30.08.2016 | BHUDEV | VS | STATE | 14.09.2022 | APPEARANCE |
| 15 | EXE/336/2016 | 01.09.2016 | M/S SUNDARAM FINANCE LTD. | VS | BRIJ LATA | 17.10.2022 | APPEARANCE |
| 16 | EXE/372/2016 | 21.09.2016 | M/S SHRI RAM CITY UNION FINANCE | VS | AAMIN | 27.09.2022 | APPEARANCE |
| 17 | EXE/373/2016 | 21.09.2016 | M/S SHRI RAM CITY UNION FINANCE | VS | MOVEEN | 27.09.2022 | APPEARANCE |
| 18 | EXE/374/2016 | 21.09.2016 | M/S SHRI RAM CITY UNION FINANCE | VS | SUKHBIR | 06.09.2022 | APPEARANCE |
| 19 | EXE/375/2016 | 21.09.2016 | M/S SHRI RAM CITY UNION FINANCE | VS | ABDUL KHALID | 20.09.2022 | APPEARANCE |
| 20 | EXE/390/2016 | 21.09.2016 | M/S SHRI RAM CITY UNION FINANCE | VS | SATISH KUMAR | 15.07.2022 | D.I.D |
| 21 | CA/189/2016 | 28-03-2016 | KIRAN PAL | VS | JOGINDER | 07.09.2022 | Arguments |
| 22 | CA/231/2016 | 08.04.2016 | GAJRAJ | VS | SURESHWATI | 01.08.2022 | ALLOWED |
| 23 | CA/240/2016 | 11-04-2016 | M/S HIMGIRI CONSTRUCTION LTD. | VS | STATE OF HARYANA | 05.09.2022 | Arguments |
| 24 | CA/298/2016 | 28-04-2016 | GP SIHOL | VS | MAHESH KUMAR | 06.09.2022 | Arguments |
| 25 | CA/311/2016 | 02-05-2016 | SMT. INDU | VS | RATTAN SINGH | 07.09.2022 | Appearance |
| 26 | CA/320/2016 | 04-05-2016 | ANIL KUMAR | VS | VIRENDER | 18-07-2022 | DAW |
| 27 | CA/358/2016 | 24-05-2016 | SANVEEN KUMAR | VS | ANGOORI | 09.09.2022 | Arguments |
| 28 | CA/445/2016 | 16-08-2016 | SIKANDER | VS | RAJBIR | 08.09.2022 | Arguments |
| 29 | CA/507/2016 | 28-09-2016 | SMT. SAROJ | VS | MOHAN LAL | 01.09.2022 | Arguments |
| 30 | CA/511/2016 | 30-09-2016 | K.P SINGH | VS | SAHL | 14-07-2022 | ALLOWED |
| 31 | CA/520/2016 | 01-10-2016 | RAM KHILONI | VS | KARTAR | 01.09.2022 | Arguments |
| 32 | CA/541/2016 | 26-10-2016 | HARI KISHAN | VS | BIMLA DEVI | 05.09.2022 | Appearance |
| 33 | CA/543/2016 | 27-10-2016 | ROHTASH | VS | OM PARKASH | 01.09.2022 | Appearance |
| 34 | CA/562/2016 | 16-11-2016 | Raghubir Vs Balbir | VS | BALBIR | 01.09.2022 | Arguments |
| 35 | CA/588/2016 | 19-12-2016 | M/S LAKHMI CHAND | VS | M/S DINESH CHAND | 19-08-2022 | DISMISSED |
| 36 | CA/41/2017 | 20-01-2017 | BHAGWAN SINGH | VS | KRISHAN KUMAR | 12.09.2022 | Arguments |
| 37 | CA/67/2017 | 08-02-2017 | AMIT | VS | LEKHRAJ | 01.09.2022 | Arguments |
| 38 | CA/104/2017 | 08-03-2017 | SAFI MOHD. | VS | TEHSILDAR | 01.09.2022 | Arguments |
| 39 | CA/110/2017 | 16-03-2017 | DEEPAK | VS | SARVESH | 08-09-2022 | Arguments |
| 40 | CA/150/2017 | 12-04-2017 | JAI CHAND | VS | RANBIR SINGH | 12.09.2022 | Arguments |
| 41 | MACP/382/2018 | 09-05-2007 | SANTOSHI LAMBA | VS | KASHMIR SINGH | 22.09.2022 | Respondent Evidence |
| 42 | MACP/285/2018 | 04-09-2007 | LUXMI DEVI | VS | KASHMIR SINGH | 22.09.2022 | Respondent Evidence |
| 43 | MACP/1193/2014 | 23-05-2013 | SUNIL KUMAR | VS | SANDEEP | 10.08.2022 | ALLOWED |
| 44 | MACP/178/2016 | 31-05-2016 | SUMAN LATA | VS | KALU | 19.09.2022 | Respondent Evidence |
| 45 | MACP/307/2016 | 13-10-2016 | GIAN CHAND | VS | SAJID | 12.09.2022 | Petitioner Evidence |
| 46 | MACP/12/2017 | 10-01-2017 | LALITA | VS | JASVIR | 08.09.2022 | Respondent Evidence |
| 47 | MACP/78/2017 | 02-03-2017 | UMRAO | VS | MUBARIK | 05.09.2022 | Rebuttal Evidence |
| 48 | MACP/121/2017 | 03-04-2017 | SHANTI DEVI | VS | MUBARIK | 05.09.2022 | Rebuttal Evidence |
| 49 | MACP/148/2017 | 04-05-2017 | SAVITRI | VS | SAVITRI | 15.09.2022 | Respondent Evidence |
| 50 | MACP/161/2017 | 19-05-2017 | MAHENDER | VS | MUBARIK | 05.09.2022 | Rebuttal Evidence |
| 51 | MACP/172/2017 | 01-07-2017 | PRIYANKA | VS | RAVINDER | 05.09.2022 | Petitioner Evidence |
| 52 | MACP/215/2017 | 24-07-2017 | SONU | VS | GVANENDER | 08.09.2022 | Written Statement |
| 53 | MACP/285/2017 | 07-09-2017 | MALTI | VS | ADESH | 05-09-2022 | Petitioner Evidence |
| 54 | MACP/319/2017 | 09-10-2017 | DIGAMBER | VS | KESHAR SINGH | 05.08.2022 | PARTLY ALLOWED |
| 55 | MACP/328/2017 | 11-10-2017 | ARVIND | VS | SHAILENDER | 03.09.2022 | Rebuttal Evidence |
| 56 | CMA/40/2016 | 30-11-2016 | LAL CHAND | VS | SHASHI BHATIA | 03.08.2022 | ALLOWED |
| 57 | CMA/19/2017 | 25-05-2017 | KIRANWATI | | BIR SINGH | 26.09.2022 | Arguments |
| 58 | CMA/18/2017 | 31-05-2017 | KASHMIRI | | KUMAR PAL | 19-09-2022 | Arguments |
| 59 | CMA/38/2017 | 16-09-2017 | SUNDER | VS | LAKHAN | 13-09-2022 | Arguments |
| 60 | LAC/13/2015 | 06-08-2015 | ASHOK | VS | UNION OF INDIA | 12.09.2022 | Rebuttal |
| 61 | LAC/16/2015 | 17-09-2015 | UDAI PAL | VS | STATE OF HARYANA | 01.09.2022 | Petitioner Evidence |
| 62 | LAC/17/2016 | 28-01-2016 | OM WATI | VS | STATE OF HARYANA | 19.09.2022 | Consideration |
| 63 | LAC/25/2016 | 28-01-2016 | SHASHI RANI | VS | STATE OF HARYANA | 14.09.2022 | Reply |
| 64 | LAC/27/2016 | 28-01-2016 | SUDESH KUMARI | VS | STATE OF HARYANA | 14.09.2022 | Appearance |
| 65 | LAC/29/2016 | 28-01-2016 | SAROJ BALA | VS | STATE OF HARYANA | 14.09.2022 | Appearance |
| 66 | LAC/36/2016 | 02-03-2016 | SHASHI SHARMA | VS | STATE OF HARYANA | 23.09.2022 | Petitioner Evidence |
| 67 | LAC/37/2016 | 21-04-2016 | PARTAP SINGH | VS | BRAHAM SINGH | 07.09.2022 | Petitioner Evidence |
| 68 | LAC/40/2016 | 25-10-2016 | PREM | VS | STATE | 12-07-2022 | PARTLY ALLOWED |
| 69 | LAC/39/2016 | 30-05-2016 | VINOD | VS | STATE | 16-07-2022 | ALLOWED |
| 70 | LAC/38/2016 | 26-04-2016 | VINOD | VS | STATE | 18-07-2022 | ALLOWED |
| 71 | LAC/5/2017 | 10-08-2017 | LOKENDRI SARPANCH | VS | DRO | 13.09.2022 | Appearance |
| 72 | LAC/7/2017 | 04-10-2017 | RAJ DULARI | VS | STATE | 08.09.2022 | Consideration |
| 73 | LAC/9/2017 | 31-10-2017 | YASHPAL | VS | NHAI | 05.09.2022 | Respondent Evidence |
| 74 | LAC/4/2017 | 06-07-2017 | BUDHRAM | VS | STATE | 15.09.2022 | Petitioner Evidence |
| 75 | CM/67/2017 | 12-04-2017 | NARVEER | VS | M/S CHOLAMANDLAM INVESTMENT | 02.09.2022 | Appearance |
| 76 | CM/160/2017 | 25-09-2017 | NARBIR | VS | SHANKAR LAL | 09-09-2022 | Arguments |
| 77 | ARB/8/2017 | 03-05-2017 | YAD RAM | VS | DEDICATED FREIGHT CORRIDOR | 28-09-2022 | Arguments |
| 78 | ARB/105/2017 | 18-07-2017 | SUNIL | VS | INDIAN RAILWAYS | 28-09-2022 | Arguments |
| 79 | ARB/125/2017 | 02-08-2017 | PAL SINGH | VS | INDIAN RAILWAYS | 02.09.2022 | Consideration |
| 80 | ARB/126/2017 | 02-08-2017 | PAL SINGH | VS | INDIAN RAILWAYS | 02.09.2022 | Consideration |
| 81 | ARB/127/2017 | 02-08-2017 | PAL SINGH | VS | INDIAN RAILWAYS | 02.09.2022 | Consideration |
| 82 | ARB/128/2017 | 08-08-2017 | RANVIR | VS | INDIAN RAILWAYS | 03-09-2022 | Arguments |

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| 83 | ARB/130/2017 | 29-08-2017 | JAI CHAND | VS | DEDICATED FREIGHT CORRIDOR | 28-09-2022 | Arguments |
| 84 | SC/174/2020 | 15-01-2003 | STATE OF HARYANA | VS | MUMTAJ | 19-09-2022 | Prosecution Evidence |
| 85 | SC/572/2021 | 18-03-2006 | STATE OF HARYANA | VS | SAKRULLA | 21-09-2022 | Prosecution Evidence |
| 86 | SC/56/2015 | 09-03-2015 | STATE OF HARYANA | VS | DHARMBIR | 24-08-2022 | CONVICTED |
| 87 | SC/77/2015 | 01-04-2015 | STATE OF HARYANA | VS | JAWAHAR SINGH | 04-07-2022 | ACQUITTED |
| 88 | SC/214/2015 | 09-09-2015 | STATE OF HARYANA | VS | SURENDER | 04-07-2022 | ACQUITTED |
| 89 | SC/211/2015 | 07-09-2015 | STATE OF HARYANA | VS | MUSHTAQ | 3-10-2022 | Prosecution Evidence |
| 90 | SC/115/2016 | 11-04-2016 | STATE OF HARYANA | VS | MUBARIK | 25-07-2022 | ACQUITTED |
| 91 | SC/196/2016 | 16-07-2016 | STATE OF HARYANA | VS | UMESH | 01-09-2022 | Evidence |
| 92 | SC/285/2016 | 14-09-2016 | STATE OF HARYANA | VS | UDHAM | 28-09-2022 | Appearance |
| 93 | SC/301/2016 | 29-09-2016 | STATE OF HARYANA | VS | SADDAM | 07-09-2022 | 313 Cr.PC |
| 94 | SC/330/2016 | 25-10-2016 | STATE OF HARYANA | VS | MAHIPAL | 01-09-2022 | Prosecution Evidence |
| 95 | SC/358/2016 | 09-11-2016 | STATE OF HARYANA | VS | RUKMUDDIN | 12-09-2022 | Prosecution Evidence |
| 96 | SC/49/2017 | 31-01-2017 | STATE OF HARYANA | VS | AMMU | 29-09-2022 | Prosecution Evidence |
| 97 | SC/127/2017 | 29-03-2017 | STATE OF HARYANA | VS | UDHAM | 28-09-2022 | Appearance |
| 98 | SC/186/2017 | 10-05-2017 | STATE OF HARYANA | VS | MOHAN | 12-10-2022 | Evidence |
| 99 | SC/209/2017 | 03-06-2017 | STATE OF HARYANA | VS | VIKRAM | 23-09-2022 | Prosecution Evidence |
| 100 | SC/225/2017 | 08-06-2017 | STATE OF HARYANA | VS | LAKHAN | 22-09-2022 | Prosecution Evidence |
| 101 | SC/233/2017 | 14-06-2017 | STATE OF HARYANA | VS | MUSTAQA | 23-09-2022 | Prosecution Evidence |
| 102 | SC/251/2017 | 12-07-2017 | STATE OF HARYANA | VS | LALLU @ ROHTASH | 17-09-2022 | Prosecution Evidence |
| 103 | SC/258/2017 | 17-07-2017 | STATE OF HARYANA | VS | FAKRUDDIN | 06-09-2022 | Prosecution Evidence |
| 104 | PC/9/2016 | 23-03-2016 | STATE OF HARYANA | VS | RAJESH | 01-09-2022 | Prosecution Evidence |
| 105 | PC/5/2017 | 28-10-2017 | STATE OF HARYANA | VS | DEEPAK RAJ | 17-09-2022 | Appearance |
| 106 | CRA/108/2017 | 28-03-2017 | BHAGWAN DASS | VS | JAI PARKASH GUPTA | 07-09-2022 | Arguments |
| 107 | CRA/109/2017 | 28-03-2017 | BHAGWAN DASS | VS | JAI PARKASH GUPTA | 07-09-2022 | Arguments |
| 108 | CRA/117/2017 | 10-04-2017 | SMT. MUKESH | | DROPA | 09-09-2022 | Arguments |
| 109 | CRA/139/2017 | 05-05-2017 | DROPA | | SMT. MUKESH | 09-09-2022 | Arguments |
| 110 | CRA/141/2017 | 08-05-2017 | DR. REENA MAHAJAN | | DR. SANJAY MAHAJAN | 02-09-2022 | Arguments |
| 111 | CRA/163/2017 | 24-05-2017 | VINOD | | STATE | 03-09-2022 | Arguments |
| 112 | CRA/180/2017 | 01-06-2017 | MUKESH @ MAHESH | VS | STATE | 03-09-2022 | Arguments |
| 113 | CRA/236/2017 | 21-08-2017 | DEEPAK | VS | STATE | 14-09-2022 | Arguments |
| 114 | NDPS/3/2017 | 06-02-2017 | STATE OF HARYANA | VS | SHRI KISHAN | 07-09-2022 | Prosecution Evidence |
| 115 | CRM/55/2017 | 01-06-2017 | MAMTA | VS | SANDEEP | 01-09-2022 | Arguments |

In the court of Sh. Rajesh Garg, ASJ, Palwal

ACTION PLAN FOR THE YEAR 2022-23 (UPDATED LIST OF CASES UPTO 31.08.2022)

| Sr. No. | Cases | Party Name (as on 01-09-2022) | Date of Registration | Next Date |
|---------|--------------|--|----------------------|------------|
| 1 | EXE/46/2017 | M/S ICICI Lombard General Insurance Co. Ltd. Vs Sher Mohd. | 19-01-2017 | 25-08-2022 |
| 2 | EXE/214/2017 | Future General Insurance Company Ltd. Vs Charan Singh | 02-05-2017 | 28-09-2022 |
| 3 | EXE/375/2017 | Rajbala Vs Pawan Kumar | 09-08-2017 | 20-08-2022 |
| 4 | EXE/486/2017 | M/s Chola Mandam Investment and Finance Co.Ltd. Vs Sukh Dev | 29-09-2017 | 06-08-2022 |
| 5 | EXE/542/2017 | Suresh Vs Hari Chand | 06-11-2017 | 06-08-2022 |
| 6 | EXE/8/2018 | National Insurance Company Ltd. Through Its SDM Vs Lukman | 11-01-2018 | 26-09-2022 |
| 7 | EXE/10/2018 | Shriram General Insurance Co. Vs Nareesh | 19-01-2018 | 29-08-2022 |
| 8 | EXE/211/2018 | Ifco Tokio General Insurance Co. Ltd. Vs Lachhi Ram | 28-03-2018 | 29-10-2022 |
| 9 | EXE/332/2018 | Ramwati Vs Narender Kumar | 16-05-2018 | 16-11-2022 |
| 10 | EXE/381/2018 | Sadam Gola Vs Rinku | 31-05-2018 | 19-09-2022 |
| 11 | EXE/450/2018 | Reliance General Insurance Company Ltd thr Senior Legal Manager Mr. Amit Chawla Vs Sunil Rawat | 23-07-2018 | 08-08-2022 |
| 12 | EXE/489/2018 | Ishan Singh Vs Basim | 08-08-2018 | 12-09-2022 |
| 13 | EXE/517/2018 | Shriram Transport Finance Company Limited Vs Yusufdeen | 20-08-2018 | 29-08-2022 |
| 14 | EXE/519/2018 | Shriram Transport Finance Company Limited Vs Faruk | 20-08-2018 | 10-08-2022 |
| 15 | EXE/520/2018 | Shriram Transport Finance Company Limited Vs Kayyam | 20-08-2018 | 29-08-2022 |
| 16 | EXE/522/2018 | Shriram Transport Finance Company Limited Vs Lakhna Singh | 20-08-2018 | 01-10-2022 |
| 17 | EXE/523/2018 | Shriram Transport Finance Company Limited Vs Harun | 20-08-2018 | 29-08-2022 |
| 18 | EXE/524/2018 | Shriram Transport Finance Company Limited Vs Raj Kumar | 20-08-2018 | 21-09-2022 |

(ACTION PLAN 2022-23). UPDATED LIST OF CASES UPTO 31.08.2022

| Sr. No. | Cases | Party Name (as on 01-09-2022) | Date of Registration |
|---------|--------------|---|----------------------|
| 1 | SC/295/2015 | State vs jaan Mohd. | 18-11-2015 |
| 2 | SC/141/2016 | State vs Arun Dala@Nikkoo | 16-05-2016 |
| 3 | SC/272/2016 | State vs Rajesh @ Kare | 03-09-2016 |
| 4 | SC/287/2016 | State vs Baldev | 17-09-2016 |
| 5 | SC/406/2016 | State vs Jitu @ Jitender | 15-12-2016 |
| 6 | SC/410/2016 | State vs Kishori | 23-01-2017 |
| 7 | SC/92/2017 | State vs Parmi | 28-02-2017 |
| 8 | SC/93/2017 | State vs Chander Pal | 28-02-2017 |
| 9 | SC/100/2017 | State vs Raju | 04-03-2017 |
| 10 | CRA/190/2017 | Ranbir Singh Vs Jai Pal Sharma | 03-07-2017 |
| 11 | SC/250/2017 | State vs Ravinder Singh @ Rajvi | 12-07-2017 |
| 12 | SC/274/2017 | Jagdish Sharma Vs Hari Chand | 03-08-2017 |
| 13 | SC/283/2017 | State vs Dinesh @ Dimi | 11-08-2017 |
| 14 | SC/291/2017 | State vs Arun | 18-08-2017 |
| 15 | SC/322/2017 | State of Haryana vs Mustak | 14-09-2017 |
| 16 | SC/354/2017 | State of Haryana vs Sonu | 10-10-2017 |
| 17 | SC/370/2017 | State of Haryana vs Lekhmi | 25-10-2017 |
| 18 | SC/371/2017 | State of Haryana vs Suresh Seth | 25-10-2017 |
| 19 | CRM/17/2017 | State of Haryana vs Pankaj @Bhandar | 05-11-2017 |
| 20 | SC/417/2018 | Pappo @ Rattan Singh Vs ASI Chander Shekhar No 72 RWR | 02-02-2018 |
| 21 | SC/47/2018 | State of Haryana Vs Krishan | 08-02-2018 |
| 22 | SC/54/2018 | State of Haryana Vs Dhan Singh | 08-02-2018 |
| 23 | SC/73/2018 | State of Haryana Vs Mukesh | 08-03-2018 |
| 24 | SC/88/2018 | State of Haryana Vs Jitendra @ Jitender | 19-03-2018 |
| 25 | SC/110/2018 | State of Haryana Vs Jitendra @ Jitender | 16-04-2018 |
| 26 | SC/117/2018 | State of Haryana Vs Jitu @ Jitender | 12-04-2018 |
| 27 | SC/118/2018 | State of Haryana Vs Jitendra @ Jitender | 12-04-2018 |
| 28 | SC/126/2018 | State of Haryana Vs Rinku | 14-04-2018 |
| 29 | SC/132/2018 | State of Haryana Vs Rahul | 26-04-2018 |
| 30 | SC/146/2018 | State of Haryana Vs Iqbal | 07-05-2018 |
| 31 | SC/147/2018 | State of Haryana Vs Krishan | 07-05-2018 |
| 32 | SC/199/2018 | State of Haryana Vs Raikumar @ Atender | 11-06-2018 |
| 33 | SC/244/2018 | State of Haryana Vs Nareesh @ Krishan | 19-07-2018 |
| 34 | CRA/146/2018 | Sharma Vs Mohit @ Bhura | 23-07-2018 |
| 35 | CRM/175/2018 | State of Haryana Vs Kushal | 30-08-2018 |
| 36 | SC/139/2018 | State of Haryana Vs Dildhad | 04-09-2018 |
| 37 | SC/121/2018 | State of Haryana Vs Ravi Kumar | 04-09-2018 |
| 38 | SC/358/2018 | State of Haryana Vs Bhagwat Dayal | 01-10-2018 |
| 39 | CRA/188/2018 | Priya Wati Vs Pawan Singh Through Lrs Javir | 05-10-2018 |
| 40 | SC/370/2018 | State of Haryana Vs Rakesh | 10-10-2018 |
| 41 | CRA/196/2018 | Santosh Kumar Vs Anand Parkash | 20-10-2018 |
| 42 | CRA/197/2018 | Pudvan Singh deceased through his Lrs. Javir Vs Dayawati | 25-10-2018 |
| 43 | SC/415/2018 | State of Haryana Vs Sunil @ Sami s/o Subhash | 05-11-2018 |
| 44 | SC/432/2018 | State of Haryana Vs Pawan @ Bhoia | 20-11-2018 |
| 45 | SC/444/2018 | State of Haryana Vs Anup | 27-11-2018 |
| 46 | SC/462/2018 | State of Haryana Vs Sahun | 04-12-2018 |
| 47 | CA/143/2016 | Shree Chand THROUGH HIS LRS GUDU Vs Jabal Singh | 05-03-2016 |
| 48 | CA/134/2016 | Sanjay Singh Vs Haryana Roadways through C.P.M | 03-05-2016 |
| 49 | CA/382/2016 | Dharam Pal Vs Shakuntla | 01-07-2016 |
| 50 | CA/384/2016 | Shakuntla Vs Dharam Pal | 01-07-2016 |
| 51 | CA/402/2016 | Ranbir Vs Dharanender | 01-07-2016 |
| 52 | CA/487/2016 | Mukhan Vs Surety @ Chander Bhan | 13-09-2016 |
| 53 | CA/525/2016 | Koor Chand Vs Kashi Ram | 06-10-2016 |
| 54 | CA/542/2016 | Lekh Raj Vs Babu | 27-10-2016 |
| 55 | CA/569/2016 | Bhajan Lal Through His LRS Inemwati Vs Birma devi | 08-11-2016 |
| 56 | CA/21/2017 | Nema Vs Trohawan Karan | 09-01-2017 |
| 57 | CA/45/2017 | Akhlesh Tomar Vs Sushma Kumari | 23-01-2017 |
| 58 | CA/87/2017 | Ram Chand Vs Rajender | 27-02-2017 |
| 59 | CA/108/2017 | Shagpi Vs Bajawati | 14-03-2017 |
| 60 | CA/123/2017 | Shri Ram Vs Kamal | 22-03-2017 |
| 61 | CA/144/2017 | Bishamber Vs Brijinder | 07-04-2017 |
| 62 | CA/147/2017 | Prakesh Vs Bishambar | 11-04-2017 |
| 63 | ARB/131/2017 | Brj Pal Vs Dedicated Freight Corridor Corporation Of India Ltd. through its Project Manager | 11-09-2017 |
| 64 | ARB/4/2018 | Sumer Singh Vs Indian Railways through C.P.M | 05-02-2018 |
| 65 | ARB/9/2018 | Om Parkash Vs Indian Railways through C.P.M | 21-02-2018 |
| 66 | ARB/10/2018 | Pitamber Vs Indian Railways through C.P.M | 21-02-2018 |
| 67 | ARB/11/2018 | Dmbr Vs Indian Railways through C.P.M | 21-02-2018 |
| 68 | ARB/12/2018 | Bhambher Vs Indian Railways through C.P.M | 21-02-2018 |
| 69 | ARB/23/2018 | Mahesh Kumar Vs Indian Railways through C.P.M | 16-04-2018 |
| 70 | ARB/24/2018 | Mahesh Kumar Vs Indian Railways through C.P.M | 16-04-2018 |
| 71 | ARB/25/2018 | Shri Chand Vs Indian Railways through C.P.M | 16-04-2018 |
| 72 | ARB/29/2018 | Vijay Isarni Goei Vs D.R.O. Cum Land Acquisition Collector | 16-05-2018 |
| 73 | ARB/33/2018 | Rabhasa D.S.O. Cum Land Acquisition Collector | 24-05-2018 |
| 74 | ARB/34/2018 | Radhey Vs Sub Divisional Officer | 29-05-2018 |
| 75 | ARB/35/2018 | Beer Singh Vs Sub Divisional Officer | 29-05-2018 |
| 76 | ARB/37/2018 | Radhey Vs Sub Divisional Officer | 29-05-2018 |
| 77 | ARB/38/2018 | Wati Vs Sub Divisional Officer | 29-05-2018 |
| 78 | ARB/40/2018 | Rohitash @ Rahul Vs Sub Divisional Officer | 29-05-2018 |

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| 79 | ARB/41/2018 | Rohtash @ Rahul Vs Sub Divisional Officer | 29-05-2018 |
| 80 | ARB/42/2018 | Mani Ram Vs Sub Divisional Officer | 29-05-2018 |
| 81 | ARB/43/2018 | Mani Ram Vs Sub Divisional Officer | 29-05-2018 |
| 82 | ARB/44/2018 | Mani Ram Vs Sub Divisional Officer | 29-05-2018 |

List of cases under Action plan 2022-23 in the Court of Sh. Mahesh Kumar, Special court(ASJ) (Fast track) POCSS, Palwal as on 31.08.2022

| SESSIONS CASES (SC) | | | | |
|---------------------|-----------|------------|---------------------------------|------------|
| 1 | SC1492018 | 17/03/2018 | | |
| 2 | SC5492018 | 27/07/2018 | STATE VS. DEVENDER @ DEVA | 17/07/2022 |
| 3 | SC4720018 | 07/12/2018 | STATE VS. SAKH | 16/07/2022 |
| 4 | SC5020018 | 27/12/2018 | STATE VS. DEEPAK | 13/07/2022 |
| 5 | SC4120018 | 11/01/2019 | STATE VS. MANISH | 14/07/2022 |
| 6 | SC8030018 | 07/03/2019 | STATE VS. AMIT KUMAR | 25/07/2022 |
| 7 | SC3020018 | 14/02/2019 | STATE VS. ROHITASH @ MAN SINGH | 24/07/2022 |
| 8 | SC1732019 | 20/04/2019 | STATE VS. SURJA MAL | 15/07/2022 |
| 9 | SC2082019 | 09/05/2019 | STATE VS. SONU | 01/07/2022 |
| 10 | SC1320019 | 10/05/2019 | STATE VS. SUBHASH @ BHOJA | 04/07/2022 |
| 11 | SC2132019 | 10/05/2019 | STATE VS. AJIM KHAN | 12/07/2022 |
| 12 | SC2292019 | 24/05/2019 | STATE VS. JCHNDER | 04/08/2022 |
| 13 | SC2492019 | 31/05/2019 | STATE VS. HARISH | 05/08/2022 |
| 14 | SC2692019 | 06/06/2019 | STATE VS. NARENDER | 02/07/2022 |
| 15 | SC1472019 | 16/06/2019 | STATE VS. SAKH @ SACHIN | 14/07/2022 |
| 16 | SC2762019 | 15/06/2019 | STATE VS. HARSI ON | 21/07/2022 |
| 17 | SC2772019 | 17/06/2019 | STATE VS. RANESH KUMAR | 13/07/2022 |
| 18 | SC2892019 | 18/07/2019 | STATE VS. ROOP CHAND @ BATHOOLA | 22/08/2022 |
| 19 | SC3122019 | 18/07/2019 | STATE VS. PREM | 18/07/2022 |
| 20 | SC3242019 | 23/07/2019 | STATE VS. RAMRU | 25/07/2022 |
| 21 | SC3302019 | 26/07/2019 | STATE VS. VINOD | 20/07/2022 |
| 22 | SC3452019 | 05/08/2019 | STATE VS. MOHIT | 02/07/2022 |
| 23 | SC3472019 | 07/08/2019 | STATE VS. KEENAV | 04/07/2022 |
| 24 | SC3512019 | 13/08/2019 | STATE VS. CHANDR | 24/07/2022 |
| 25 | SC3542019 | 14/08/2019 | STATE VS. RAJKUMAR | 14/07/2022 |
| 26 | SC3620019 | 14/08/2019 | STATE VS. VIKRAM | 01/08/2022 |
| 27 | SC3812019 | 22/08/2019 | STATE VS. BHUPENDER | 04/08/2022 |
| 28 | SC3842019 | 27/08/2019 | STATE VS. ANJUM@JAMMAL HAK | 09/08/2022 |
| 29 | SC3852019 | 27/08/2019 | STATE VS. RENKA | 07/07/2022 |
| 30 | SC4020019 | 03/09/2019 | STATE VS. SUMTRA KAUR | 01/07/2022 |
| 31 | SC4012019 | 03/09/2019 | STATE VS. SANDEEP | 08/08/2022 |
| 32 | SC4042019 | 06/09/2019 | STATE VS. CHITRAM | 04/07/2022 |
| 33 | SC4142019 | 16/09/2019 | STATE VS. AJJU | 16/08/2022 |
| 34 | SC4420019 | 17/09/2019 | STATE VS. ANIRAM | 14/07/2022 |
| 35 | SC4492019 | 30/09/2019 | STATE VS. ANKUR | 21/07/2022 |
| 36 | SC4892019 | 01/10/2019 | STATE VS. JAI RAM | 11/07/2022 |
| 37 | SC4920019 | 02/10/2019 | STATE VS. SURESH SINGH | 24/07/2022 |
| 38 | SC5162019 | 13/10/2019 | STATE VS. PRINCE | 13/07/2022 |
| 39 | SC5320019 | 27/10/2019 | STATE VS. ARAVJ @ RAHUL | 01/07/2022 |
| 40 | SC5330019 | 28/10/2019 | STATE VS. SAJID | 27/07/2022 |
| 41 | SC5442019 | 03/12/2019 | STATE VS. RINJU | 27/07/2022 |
| 42 | SC5892019 | 17/12/2019 | STATE VS. MIHUN | 16/08/2022 |
| 43 | SC5892019 | 17/12/2019 | STATE VS. PAPPAN | 12/07/2022 |
| 44 | SC592000 | 09/01/2020 | STATE VS. SANJAY DUTT | 04/08/2022 |
| 45 | SC702000 | 07/01/2020 | STATE VS. SAURASH@SAURAJ | 04/07/2022 |
| 46 | SC182000 | 14/01/2020 | STATE VS. DILSHAD | 01/08/2022 |
| 47 | SC652000 | 06/02/2020 | STATE VS. HIRCOM | 01/08/2022 |
| 48 | SC642000 | 10/02/2020 | STATE VS. KISHOR SUMIT | 13/07/2022 |
| 49 | SC682000 | 14/02/2020 | STATE VS. ASHOK | 07/07/2022 |
| 50 | SC692000 | 14/02/2020 | STATE VS. LAJA BHANNVIR | 06/07/2022 |
| 51 | SC720000 | 17/02/2020 | STATE VS. ATENESH KUMAR | 12/07/2022 |
| 52 | SC752000 | 17/02/2020 | STATE VS. ARSHAD | 17/08/2022 |
| 53 | SC1640000 | 20/03/2020 | STATE VS. AMIT @MALLI | 04/07/2022 |
| 54 | SC1942000 | 20/03/2020 | STATE VS. SHABANA | 11/07/2022 |
| 55 | SC1252000 | 21/03/2020 | STATE VS. INEAF | 05/07/2022 |
| 56 | SC1342000 | 08/04/2020 | STATE VS. DEEPAK @ NAVEEN | 21/07/2022 |
| 57 | SC1382000 | 22/04/2020 | STATE VS. YOGESH | 06/07/2022 |
| 58 | SC1422000 | 18/05/2020 | STATE VS. SADDAM | 06/07/2022 |
| 59 | SC1432000 | 21/05/2020 | STATE VS. SATYAL | 06/07/2022 |
| 60 | SC1462000 | 08/06/2020 | STATE VS. DEEPAK | 01/07/2022 |
| 61 | SC1472000 | 08/06/2020 | STATE VS. SONU | 06/07/2022 |
| 62 | SC1492000 | 11/06/2020 | STATE VS. BHOOP SINGH | 14/07/2022 |
| 63 | SC1502000 | 18/06/2020 | STATE VS. BHAGAT | 07/07/2022 |
| 64 | SC1820000 | 01/07/2020 | STATE VS. SONU @JAI BHAGWAN | 14/07/2022 |
| 65 | SC1542000 | 06/07/2020 | STATE VS. RAVINDER | 15/07/2022 |
| 66 | SC1592000 | 08/07/2020 | STATE VS. MITRAV | 06/07/2022 |
| 67 | SC1682000 | 08/07/2020 | STATE VS. ROHIT | 07/07/2022 |
| 68 | SC1572000 | 09/07/2020 | STATE VS. HARISH | 05/08/2022 |
| 69 | SC1582000 | 10/07/2020 | STATE VS. BHAVESH KUMAR | 14/07/2022 |
| 70 | SC1612000 | 19/07/2020 | STATE VS. ATENDER | 04/07/2022 |
| 71 | SC1622000 | 20/07/2020 | STATE VS. JEETU @ ATENDER | 17/08/2022 |
| 72 | SC1652000 | 23/07/2020 | STATE VS. CHANDRAN | 11/07/2022 |
| 73 | SC1662000 | 04/08/2020 | STATE VS. RAHUL | 01/07/2022 |
| 74 | SC1672000 | 05/08/2020 | STATE VS. RAHUL | 08/07/2022 |
| 75 | SC1682000 | 06/08/2020 | STATE VS. SONU | 11/07/2022 |

In the Court of Ms. Kamal Gugnani, Principal Judge, Family Court, Palwal ACTION PLAN- 2022-2023

| S.R | CATEGORY | DOA | EXECUTION | N.D.H | STAGE |
|--|-----------------|------------|-----------------------------------|------------|---------------------------|
| 1 | E/EX/430/2018 | 14/01/2017 | Rajesh Kumar @ Satej Vs. Jogenfer | 14/08/2022 | Agreements |
| 2 | E/EX/430/2018 | 13/07/2018 | Amrita Vs Ginni | 09/09/2022 | Agreements |
| 3 | E/EX/430/2018 | 24/12/2018 | Nisha Vs Mahender Singh | 23/09/2022 | Agreement |
| 4 | E/EX/430/2018 | 24/01/2019 | Poojan Rani Vs Eshan Lal | 03/09/2022 | Property |
| 5 | E/EX/44/2021 | 14/02/2021 | Savitri Vs Jitenfer | 01/10/2022 | Appearance |
| 6 | E/EX/59/2022 | 24/02/2022 | Nisha Vs Narender Singh | 04/10/2022 | Agreement |
| 7 | E/EX/59/2022 | 14/03/2022 | Danya Vs Anil Kumar @ Anil Goyal | 01/10/2022 | Agreement |
| 8 | E/EX/81/2022 | 24/05/2022 | Kabita Vs Ishwar singh etc. | 03/09/2022 | Notice |
| OTHER OLD CATEGORY INSTITUTED UPTO 31.12.2018 | | | | | |
| 9 | MNT/125/21/2019 | 22/01/2019 | Preema Vs Satej Mahajan | 25/09/2022 | Retracted |
| 10 | CRM/125/2019 | 08/01/2019 | Preema Vs Rohitash | ALL OWNED | 08.08.2022 |
| 11 | MNT/125/20/2022 | 21/02/2015 | Rekha @ Jaimuna Vs Rohitash | 08/09/2022 | Respondent Evidence |
| 12 | MNT/125/20/2019 | 16/07/2015 | SMT. SAVITA VS LAXMI KANT | 03/09/2022 | DEMITTED |
| 13 | MNT/125/20/2019 | 14/06/2015 | Kevalender Singh Vs Anshu Kumar | 09/09/2022 | Agreement |
| 14 | MNT/125/20/2019 | 24/01/2016 | Poojan Solanki Vs Kalyan Chaud | 10/08/2022 | Retracted |
| 15 | CRM/43/2022 | 01.02.2019 | Kabita Vs Vinita | 01/11/2022 | Agreement |
| 16 | MNT/125/42/2019 | 04/02/2019 | Rohitash Vs Chitra Adhana | 03/09/2022 | Agreement |
| 17 | MNT/125/19/2020 | 24/02/2019 | Nandini Vs Dhanamender | ALL OWNED | 04.08.2022 |
| 18 | MNT/125/19/2020 | 24/02/2019 | Rashmi Vs Anshu Kumar | 08/09/2022 | Respondent Evidence |
| 19 | CRM/42/2019 | 26/05/2018 | Bhumi Devi Vs Sonu | 08/09/2022 | DAW |
| 20 | CRM/125/20/2019 | 14/05/2019 | Rajendra Vs Jai Prakash @ Henu | 07/09/2022 | Agreement |
| 21 | MNT/125/20/2019 | 14/07/2019 | Rajni Vs Rudhika | 09/09/2022 | Agreement |
| 22 | MNT/125/20/2019 | 06/08/2019 | Mama Vs Sandeep | ALL OWNED | 05/07/2022 |
| 23 | CRM/17/2019 | 01/09/2019 | Rishi Vs Gt Raj | 07/09/2022 | Agreement |
| 24 | MNT/125/19/2019 | 25/09/2019 | Rajni Vs Meghaji | 05/09/2022 | Notice |
| 25 | MNT/125/19/2019 | 27/09/2019 | Kundan Sharma Vs Manish | DAW | 08/07/2022 |
| 26 | MNT/125/19/2019 | 18/10/2019 | Alshaha Vs Manish | 02/09/2022 | Petitioner Evidence |
| 27 | MNT/125/19/2019 | 18/10/2019 | Samita Vs Chander | 03/09/2022 | Agreement |
| 28 | CRM/189/2019 | 20/12/2018 | Amrita Vs Gt Raj | 03/09/2022 | Agreement |
| 29 | MNT/125/19/2019 | 16/01/2017 | Rajni Vs Manish | 17/09/2022 | Agreements |
| 30 | MNT/125/19/2019 | 16/01/2017 | Rajni Vs Gt Raj | 17/09/2022 | Respondent Evidence |
| 31 | MNT/125/19/2019 | 06/01/2017 | Karti Vs Shree Singh | 03/09/2022 | DEMITTED |
| 32 | MNT/125/19/2019 | 06/01/2017 | Sonika Vs Satej Kumar | 03.08.2022 | ALL OWNED |
| 33 | MNT/125/24/2019 | 25/01/2017 | Prachi Devi Vs Tajpal | 07/10/2022 | Agreement |
| 34 | MNT/125/24/2019 | 01/01/2017 | Pooja Vs Bishal | 07/10/2022 | Agreement |
| 35 | MNT/125/14/2019 | 21/02/2017 | Sahana Vs Saad | 02/09/2022 | ALL OWNED |
| 36 | CRM/26/2019 | 08/03/2017 | Kamlesh Vs Rajender | 01.08.2022 | DEMITTED |
| 37 | MNT/125/19/2019 | 27/02/2017 | Satish Kumar Vs Shweta | 08/09/2022 | Retracted |
| 38 | MNT/125/25/2019 | 02/03/2017 | Chandni Vs Gt Raj | 01/11/2022 | Agreement |
| 39 | MNT/125/25/2019 | 02/03/2017 | Prithvika Vs Anil @ Henu | 02/09/2022 | Petitioner Evidence |
| 40 | MNT/125/28/2019 | 15/03/2017 | Rishi Vs Gajender | 03/09/2022 | Petitioner Evidence |
| 41 | MNT/125/42/2019 | 17/03/2017 | Jeeta Vs Rajender Kumar Dagar | 17/09/2022 | Petitioner Evidence |
| 42 | CRM/32/2017 | 08/03/2017 | Hrishu Vs Sudama | 18/09/2022 | Agreement |
| 43 | MNT/125/42/2019 | 24/03/2017 | Mehesh Kumar Vs Lali Kumar | 05/09/2022 | Agreement |
| 44 | MNT/125/42/2019 | 08/03/2017 | Aratiash Vs Talu | ALL OWNED | 05.08.2022 |
| 45 | CRM/13/2017 | 17/04/2017 | Agneetha Vs Shru Kumar | 05/09/2022 | Agreement |
| 46 | MNT/125/26/2019 | 19/04/2017 | Itender Kumar Vs Rishi | 04/09/2022 | Retracted |
| 47 | MNT/125/26/2019 | 19/04/2017 | Jeeta Vs Rishi | 05/09/2022 | Petitioner Evidence |
| 48 | MNT/125/26/2019 | 17/04/2017 | Rishi Vs Khushal | 06/09/2022 | Respondent Evidence |
| 49 | MNT/125/48/2019 | 04/05/2017 | Sydivhita Vs Deepak | 10/09/2022 | Petitioner Evidence |
| 50 | MNT/125/48/2019 | 04/05/2017 | Chander Chakra Vs Sonika | 05/09/2022 | Petitioner Evidence |
| 51 | CRM/22/2017 | 05/05/2017 | Rekha @ Jaimuna Vs Rohitash | 22/07/2022 | DAW |
| 52 | MNT/125/30/2019 | 24/05/2017 | Preeta Vs Anil Prakash | 04/09/2022 | Respondent Evidence |
| 53 | CRM/20/2017 | 05/05/2017 | Sakti Vs Nuzat | 02/09/2022 | Agreements |
| 54 | MNT/125/30/2019 | 24/05/2017 | Rohender Vs Sonu | 02/09/2022 | Petitioner Evidence |
| 55 | MNT/125/30/2019 | 24/05/2017 | Jogender Vs Gagan | 05/09/2022 | Respondent Evidence |
| 56 | CRM/42/2017 | 11/05/2017 | Kabita Vs Satej @ Mahender | 05/09/2022 | Agreement |
| 57 | CRM/136/2019 | 08/06/2017 | Nisha Vs Keshu Singh | DAW | 08.08.2022 |
| 58 | MNT/125/30/2019 | 16/07/2017 | Jyotiashu Vs Hemanta | 11/10/2022 | Agreements |
| 59 | CRM/20/2017 | 07/07/2017 | Sonika Vs Bhanu | 02/09/2022 | Agreements |
| 60 | MNT/125/20/2019 | 16/07/2017 | Shaha Vs Ashish | ALL OWNED | 05.08.2022 |
| 61 | MNT/125/20/2019 | 16/07/2017 | Neha Vs Kanchhal Kumar | ALL OWNED | 08/08/2022 |
| 62 | MNT/125/20/2019 | 16/07/2017 | Lali Kumar Vs Anshu | 02/09/2022 | Petitioner Evidence |
| 63 | CRM/13/2017 | 04/07/2017 | Alpinder Vs Ashish | 03/09/2022 | Respondent |
| 64 | MNT/125/20/2019 | 16/07/2017 | Jay Singh Vs Lalita | 15/09/2022 | Respondent Evidence |
| 65 | MNT/125/20/2019 | 16/07/2017 | Jeeta Vs Rishi | 02/09/2022 | Agreement |
| 66 | MNT/125/23/2019 | 07/07/2017 | Deepak @ Deepa Vs Vishal Jainwal | ALL OWNED | 09.08.2022 |
| 67 | CRM/19/2017 | 01/07/2017 | Chandni Vs Rajat Lal | 02/09/2022 | Retracted |
| 68 | MNT/125/39/2019 | 10/08/2017 | Rishi Vs Raju Kumar | 08/09/2022 | Retracted |
| 69 | MNT/125/24/2019 | 08/08/2017 | Shubham Vs Rishi | 09/09/2022 | Retracted |
| 70 | CRM/68/2017 | 08/08/2017 | Shweta Vs Dhruv | 06.08.2022 | Disposed off as withdrawn |
| 71 | CRM/136/2022 | 17/08/2017 | Rishi Vs Sushil | 25/09/2022 | DEMITTED |
| 72 | MNT/125/20/2019 | 16/08/2017 | Maya Vs Hemish | ALL OWNED | 06.08.2022 |
| 73 | MNT/125/21/2019 | 18/08/2017 | Binita Vs Ashok | ALL OWNED | 06.08.2022 |
| 74 | MNT/125/15/2019 | 01/09/2017 | Rishi Vs Hemish | 07/09/2022 | Petitioner Evidence |
| 75 | CRM/189/2019 | 01/09/2017 | Kajal Vs Deepak | 08/09/2022 | Disposed off as withdrawn |
| 76 | CRM/13/2017 | 01/09/2017 | Jeeta Vs Rishi | 07/09/2022 | Agreement |
| 77 | MNT/125/20/2019 | 16/09/2017 | Ashok Vs Poojan | DAW | 22/07/2022 |
| 78 | MNT/125/48/2019 | 05/09/2017 | Hemisha Vs Beshu Singh | 04/09/2022 | Petitioner Evidence |
| 79 | MNT/125/48/2019 | 05/09/2017 | Neha Vs Sumati @ Alka | 01/09/2022 | Respondent Evidence |
| 80 | MNT/125/20/2019 | 17/09/2017 | Sonika Vs Sonu @ Deepender | 22/09/2022 | Agreement |
| 81 | CRM/73/2019 | 08/09/2017 | Nazam Vs Safdar @ Sagan | 01/10/2022 | Agreement |
| 82 | MNT/125/24/2019 | 08/09/2017 | Kashvi Vs Anshu | 18/09/2022 | Agreement |
| 83 | MNT/125/42/2019 | 16/10/2017 | Arshi Vs Anil Bhargava | 17/09/2022 | Agreements |
| 84 | CRM/19/2017 | 02/10/2017 | Chandni Vs Gt Raj | 02/09/2022 | Agreement |
| 85 | MNT/125/24/2019 | 09/10/2017 | Neelam Vs Raju | 02/09/2022 | Petitioner Evidence |
| 86 | MNT/125/28/2019 | 09/10/2017 | Jayna Vs Umesh | 17/09/2022 | Petitioner Evidence |
| | | | | | |

| | | | | | |
|-----|---------------|------------|------------------------------------|------------|----------------------|
| 96 | MN1126542019 | 17/02/2017 | Itami @ Jahnavi Vs Hemant Kumar | 18/08/2022 | Arguments |
| 97 | CHM1242019 | 15/02/2017 | Praveena Vs Zameer | 05/09/2022 | Notice |
| 98 | CHM14942019 | 16/02/2017 | Adi Vs Lakshmi | 06/08/2022 | Notice |
| 99 | MN11252962019 | 16/02/2017 | Prisha Vs Deepak | 13/07/2022 | Plaintiff |
| 100 | MMA1202019 | 16/02/2017 | Kamini Kumar Vs Suman | 24/07/2022 | Response |
| 101 | MN11254862019 | 16/02/2017 | Popann Vs Shobha | 01/12/2022 | Response Evidence |
| 102 | CHM14502019 | 16/02/2017 | Dr. V. Maheshwari | 12/02/2022 | Appearance |
| 103 | CHM2332019 | 16/02/2018 | Radhika Vs Dhanraj | 13/09/2022 | Appearance |
| 104 | MN1125052019 | 16/02/2018 | Prasad Vs Anand Kishan Daga | 03/02/2022 | Arguments |
| 105 | MN1125052019 | 16/02/2018 | Amalish Vs Ushar | 25/08/2022 | Arguments |
| 106 | MN1125052019 | 16/02/2018 | Sorani Vs Prem | 10/09/2022 | Notice |
| 107 | MN1125482019 | 17/02/2018 | Prisha Vs Prem | 02/08/2022 | ALLOWED |
| 108 | MN1125482019 | 17/02/2018 | Neha Vs Harshad | 02/08/2022 | ALLOWED |
| 109 | MMA1297019 | 16/02/2018 | Kamini Kumar Goyal Vs Suresh Goyal | 04/09/2022 | Statement of Parties |
| 110 | MMA1297019 | 16/02/2018 | Kalyani Vs Hema | 05/09/2022 | Response Evidence |
| 111 | CHM2352019 | 16/03/2018 | Pooja Vs Gopal | 08/08/2022 | DISMISSED |
| 112 | MMA1562019 | 16/03/2018 | Pratik Vs Anil Sharma | 14/08/2022 | ALLOWED |
| 113 | MMA1712018 | 16/03/2018 | Kurmapal Vs Vinita | 25/08/2022 | Response Evidence |
| 114 | CHM1592019 | 16/03/2018 | Jyoti Vs Vikram Kumar | 04/02/2022 | Notice |
| 115 | MMA1782018 | 16/03/2018 | Prishan Vs Poojamma | 04/02/2022 | 02/08/2022 |

IN THE COURT OF SH. PRASHANT RAMA ADDITIONAL DISTRICT & SESSIONS JUDGE

LIST OF ACTION PLAN CASES FOR 2022-2023

| Sl. No. | Case No. | Date of Institution | Parties Name | Fir No. | U/S | Police Station | Next Date | Stage |
|---------|----------|-----------------------|---------------------------|----------|-------|----------------|------------|------------|
| 1 | | 08/05/2017 | State VS Dayaram | 106/2017 | 302 | Bahin | 09/09/2022 | PWS |
| 2 | | 11/12/2018 | State Vs Adam | 1380/18 | 302 | Hadal | 01/28/1960 | Dwa |
| 3 | | 05/04/2018 | State Vs Lovely | 52/17 | 306 | Camp | 09/15/2022 | 313CPC |
| 4 | | 15/11/2018 | State Vs Sander | 410/2018 | 306 | City | 09/12/2022 | PWS |
| 5 | RB11 | 29/09/2018 | State Vs Anil @ Rohit | 340/18 | 376 | Women | 05/09/2022 | PWS |
| 6 | RB12 | 17/11/2018 | State Vs Rahul | 1940/18 | 376 | Sadar | 27/09/2022 | Dwa |
| 7 | RB13 | 29/11/2018 | State Vs Deepak | 189/18 | 304 B | Hadal | 08/09/2022 | Dwa |
| 8 | RB14 | 18/02/2019 | State Vs Rambir | 237/18 | 304 B | Chandni | 01/09/2022 | PWS |
| 9 | RB15 | 23/02/2019 | State Vs Navroam | 609/18 | 304 B | Sadar | 30/08/2022 | PWS |
| 10 | RB16 | 07/03/19 | State Vs Lysakat | 193/18 | 304 B | Bahin | 09/10/2022 | PWS |
| 11 | RB17 | 19/03/2019 | State Vs Rafik | 22/18 | 376 | Women | 30/08/2022 | PWS |
| 12 | RB18 | 28/03/2019 | State Vs Bhanuender | 1011/18 | 304 B | Sadar | 13/09/2022 | PWS |
| 13 | RB19 | 04/05/2019 | State Vs Kamal | 966/19 | 376 | Women | 05/10/2022 | PWS |
| 14 | RB111 | 27/05/2019 | State Vs Sanjeev @ Sanju | 21/19 | 376 | Women | 14/09/2022 | PWS |
| 15 | RB113 | 27/05/2019 | State Vs Rohit | 495/18 | 376 | Sadar | 12/09/2022 | PWS |
| 16 | RB114 | 28/05/2019 | State Vs Iktal | 21/19 | 376 | Women | 28/09/2022 | PWS |
| 17 | RB115 | 07/03/2019 | State VS Anurag | 61/19 | 362 | City | 20/09/2022 | Dwa |
| 18 | RB115 | 02/07/19 | State Vs Jyhar | 36/19 | 376 | Women | 08/09/2022 | PWS |
| 19 | RB116 | 05/07/19 | State VS Sunil-Ravi | 62/18 | 376 | Women | 29/09/2022 | PWS |
| 20 | RB117 | 08/07/19 | State Vs Kharsud | 205/11 | 376 | Bahin | 17/09/2022 | PWS |
| 21 | RB118 | 11/07/2019 | State Vs Manzil | 28/19 | 376 | Women | 02/09/2022 | PWS |
| 22 | RB119 | 22/07/2019 | State Vs Rajkumar | 14/19 | 376 | Women | 03/09/2022 | Dwa |
| 23 | RB121 | 23/07/2019 | State Vs Tek Chand | 38/19 | 376 | Women | 27/09/2022 | PWS |
| 24 | RB122 | 24/07/2019 | State Vs Navten | 92/18 | 376 | Women | 11/09/2022 | PWS |
| 25 | RB123 | 26/07/2019 | State Vs Ansh | 125/19 | 376 | Hadhin | 13/09/2022 | PWS |
| 26 | RB124 | 03/08/19 | State Vs Rahul | 13/19 | 376 | Women | 03/10/2022 | PWS |
| 27 | RB125 | 03/08/19 | State Vs Sahil | 739/18 | 376 | City | 28/09/2022 | PWS |
| 28 | RB126 | 04/08/2019 | State Vs Sushan | 46/19 | 376 | Women | 21/09/2022 | PWS |
| 29 | RB127 | 14/08/2019 | State V K Kasim | 48/14 | 376 | Bahin | 08/08/2022 | PWS |
| 30 | RB128 | 14/08/2019 | State Vs Sathir | 45/19 | 376 | Women | 14/09/2022 | PWS |
| 31 | RB129 | 17/08/2019 | State Vs Manish | 245/19 | 304 B | City | 22/09/2022 | PWS |
| 32 | RB130 | 17/08/2019 | State Vs Namdev @ Nam | 53/19 | 376 | Sadar | 09/09/2022 | PWS |
| 33 | RB131 | 17/08/2019 | State Vs Ashud | 117/19 | 376 | Bahin | 19/09/2022 | PWS |
| 34 | RB132 | 21/08/2019 | State Vs Nashim | 44/19 | 376 | Women | 30/09/2022 | PWS |
| 35 | 41 | 09/20/19 | State VS Indraj | 214/19 | 366 | Camp | 06/09/2022 | PWS |
| 36 | RB135 | 03/10/19 | State Vs Ashwani | 137/19 | 376 | Chandni | 09/09/2022 | PWS |
| 37 | RB136 | 15/10/2019 | State Vs Amit | 70/19 | 376 | Women | 26/10/2022 | Appearance |
| 38 | 46 | 10/18/19 | State Vs Dev Prakash | 815/18 | 302 | Sadar | 01/09/2022 | PWS |
| 39 | RB137 | 19/11/2019 | State Vs Ravinder | 138/19 | 304 B | Bahin | 01/09/2022 | PWS |
| 40 | RB139 | 07/12/19 | State Vs Udaybhai | 586/19 | 376 | Sadar | 21/09/2022 | PWS |
| 41 | RB140 | 11/12/19 | State Vs Sureshbhai | 613/19 | 376 | Women | 06/09/2022 | Dwa |
| 42 | RB141 | 09/01/20 | State Vs Bahram | 309/19 | 304 B | Hadhin | 28/09/2022 | PWS |
| 43 | RB142 | 11/01/2020 | State Vs Akmal | 158/17 | 376D | Hadhin | 27/10/2022 | PWS |
| 44 | RB143 | 20/01/2020 | State Vs Ritwan | 79/19 | 376 | Gadpuri | 07/10/2022 | PWS |
| 45 | RB144 | 20/01/2020 | State Vs Rinku | 68/19 | 376 | Women | 23/09/2022 | PWS |
| 46 | RB145 | 10/02/20 | State Vs Horal | 515/19 | 376 | Camp | 19/09/2022 | PWS |
| 47 | RB146 | 10/02/2020 | State Vs Narsh | 208/19 | 376 | Hadhin | 09/09/2022 | PWS |
| 48 | RB161 | 28/02/2020/06/08/2020 | State Vs Sanjay | 434/2019 | 376 | Chandni | 02/09/2022 | PWS |
| 49 | RB162 | 28/02/2020/06/08/2020 | State Vs Sanjeev @ Satish | 93/2019 | 376 | Women | 07/09/2022 | PWS |
| 50 | RB147 | 02/03/20 | State Vs Shobh | 95/19 | 376 | Mundakri | 13/09/2022 | PWS |
| 51 | 56 | 13/03/2020 | State Vs Narsh | 138/19 | 304 B | Hadhin | 18/10/2022 | PWS |
| 52 | 60 | 21/03/2020 | State Vs Sajid | 431/18 | 376 | Women | 10/11/2022 | PWS |
| 53 | 63 | 24/08/2020 | State Vs Sakthar | 73/2020 | 376 | Sadar | 07/09/2022 | PWS |
| 54 | 64 | 24/09/2020 | State Vs Dhanraj | 100/2019 | 376 | Women | 21/09/2022 | PWS |
| 55 | 65 | 24/09/2020 | State Vs Prem Chand | 613/2019 | 376 | City | 03/10/2022 | PWS |
| 56 | 66 | 29/09/2020 | State Vs Haroon | 457/2019 | 376 | Chandni | 27/10/2022 | PWS |
| 57 | 67 | 29/09/2020 | State Vs Sonu | 105/2020 | 304 B | Gadpuri | 13/10/2022 | PWS |
| 58 | 68 | 15/10/2020 | State Vs Umakant @ Man | 062/2020 | 304 B | Sadar | 13/10/2022 | PWS |
| 59 | 69 | 15/10/2020 | State Vs Shankar Lal | 44/2020 | 376 | Women | 26/09/2022 | PWS |
| 60 | 70 | 19/10/2020 | State Vs Navroam Ahmed | 473/2020 | 376 | Women | 30/09/2022 | PWS |
| 61 | 71 | 23/10/2020 | State Vs Anil | 159/2020 | 304 B | Chandni | 11/10/2022 | PWS |
| 62 | 72 | 26/10/2020 | State Vs Subhash | 325/2020 | 304 B | Camp | 01/09/2022 | PWS |
| 63 | 73 | 28/10/2020 | State VS Ajay @ Rahul | 409/2019 | 376 | Chandni | 10/10/2022 | PWS |
| 64 | 74 | 09/11/2020 | State Vs Ashwani | 50/2019 | 376 | Mundakri | 12/10/2022 | PWS |
| 65 | 75 | 11/11/2020 | State Vs Arjan | 10/2020 | 376 | Women | 21/09/2022 | PWS |
| 66 | 76 | 26/11/2020 | State Vs Papru @ Rajiv | 11/2020 | 376 | Women | 20/09/2022 | PWS |
| 67 | 77 | 26/11/2020 | State Vs Gopal | 14/2020 | 376 | Women | 28/09/2022 | PWS |
| 68 | 78 | 26/11/2020 | State Vs Amar Chand | 26/2020 | 376 | Chandni | 03/10/2022 | PWS |
| 69 | 79 | 26/11/2020 | State VS Nasir | 223/2019 | 304 B | Bahin | 20/09/2022 | PWS |
| 70 | 80 | 27/11/2020 | State Vs Waqib | 61/2020 | 376 | Women | 19/09/2022 | PWS |
| 71 | 81 | 11/12/2020 | State Vs Sansh | 450/2018 | 376 | Hadal | 29/09/2022 | PWS |
| 72 | 82 | 23/12/2020 | State Vs Ashik | 66/2020 | 376 | Women | 14/11/2022 | PWS |
| 73 | 83 | 23/12/2020 | State Vs Arjan | 65/2020 | 376 | Women | 26/09/2022 | PWS |
| 74 | RB1 | 30/09/2020/11/01/2021 | State Vs Santu @ Sanjeev | 46/2019 | 376 | Chandni | 04/10/2022 | PWS |
| 75 | 17 | 13/01/2021 | State Vs Vishnu | 571/2020 | 376 | City | 11/10/2022 | PWS |

IN THE COURT OF MS. ANKITA SHARMA C.JS(D)AC/JM PALWAL.

LIST OF ACTION PLAN CASES FOR 2022-2023

| Sl. No. | Case No. | Title | DOJ | NDH | Purpose |
|---------|-------------------|--|------------|------------|----------------------------|
| 1 | 2020/2021 | KADAN LAL VS. USAR MOHI | 15/01/2020 | 15/01/2022 | Completed with order |
| 2 | N.L.A.C.T/13/2022 | M.S ROHIT BATTERIES AND INVERTER VS. SATVEER | 21/01/2020 | 20/09/2022 | EVIDENCE |
| 3 | 2020/2021 | HIGH VOLT WIRE VS. HIRAM | 17/08/2020 | 13/09/2022 | APPEARANCE |
| 4 | 2020/2021 | REKHA VS. SURESH | 17/08/2020 | 13/09/2022 | PLANTIFF EVIDENCE |
| 5 | CH/27/2021 | STATE OF HARYANA VS. JAGDESH | 07/08/2021 | 21/09/2022 | PROSECUTION EVIDENCE |
| 6 | CH/28/2021 | REKHA VS. SURESH | 07/08/2021 | 21/09/2022 | ARGUMENTS |
| 7 | CH/29/2021 | REKHA VS. SURESH | 07/08/2021 | 21/09/2022 | ARGUMENTS |
| 8 | CH/30/2021 | REKHA VS. SURESH | 07/08/2021 | 21/09/2022 | ARGUMENTS |
| 9 | CH/31/2021 | STATE OF HARYANA VS. YOGESH | 17/08/2021 | 05/10/2022 | APPEARANCE |
| 10 | CH/32/2021 | STATE OF HARYANA VS. YOGESH | 17/08/2021 | 05/10/2022 | PROSECUTION EVIDENCE |
| 11 | CH/33/2021 | STATE OF HARYANA VS. BAKESH | 04/10/2021 | 03/10/2022 | PROSECUTION EVIDENCE |
| 12 | CH/34/2021 | STATE OF HARYANA VS. KISHORSHI | 04/10/2021 | 03/10/2022 | APPEARANCE |
| 13 | CH/35/2021 | STATE OF HARYANA VS. SATINDER | 11/04/2021 | 03/09/2022 | APPEARANCE |
| 14 | CH/36/2021 | STATE OF HARYANA VS. HARJEET | 15/02/2021 | 11/09/2022 | ARGUMENTS |
| 15 | 2020/2021 | BIHAGWATI VS. MAHESH GAUTAM | 06/08/2021 | 08/08/2022 | DISMISSED |
| 16 | 2020/2021 | ROHITA KUMAR VS. RAJARAM | 04/09/2021 | 04/09/2022 | ARGUMENTS |
| 17 | 2020/2021 | ROHITA VS. SURYA PARIYAT | 04/09/2021 | 04/09/2022 | PLANTIFF EVIDENCE |
| 18 | CH/48/2021 | STATE OF HARYANA VS. BHARAT | 01/08/2021 | 04/08/2022 | CONVICTED |
| 19 | CH/49/2021 | STATE VS. KAPIL | 07/08/2021 | 01/10/2022 | PROSECUTION EVIDENCE |
| 20 | CH/50/2021 | STATE OF HARYANA VS. CHAMAN SINGH | 01/08/2021 | 07/08/2022 | PROSECUTION EVIDENCE |
| 21 | CH/51/2021 | MAHARAJA VS. ROHTASHI | 01/12/2021 | 01/12/2022 | EVIDENCE |
| 22 | CH/52/2021 | MAHARAJA VS. TEJA RAJ | 04/12/2021 | 01/12/2022 | APPEARANCE |
| 23 | CH/53/2021 | STATE OF HARYANA VS. BIRAH | 01/12/2021 | 01/12/2022 | PROSECUTION EVIDENCE |
| 24 | CH/54/2021 | STATE VS. ROHTASHI | 24/12/2021 | 04/01/2022 | CONVICTED |
| 25 | CH/55/2021 | STATE OF HARYANA VS. VISHNU | 24/12/2021 | 04/01/2022 | ARGUMENTS |
| 26 | CH/56/2021 | STATE OF HARYANA VS. TEJ SINGH @ TEJE | 24/12/2021 | 03/09/2022 | PROSECUTION EVIDENCE |
| 27 | CH/57/2021 | STATE VS. RUBIN | 01/01/2022 | 05/01/2022 | PROSECUTION EVIDENCE |
| 28 | CH/41/2021 | STATE VS. HENDRER | 01/02/2021 | 15/09/2022 | Convicted |
| 29 | CH/20/2021 | STATE VS. SUBSH | 01/02/2021 | 05/09/2022 | CONVICTED |
| 30 | CH/20/2021 | STATE VS. RAHUL | 01/02/2021 | 07/09/2022 | PROSECUTION EVIDENCE |
| 31 | CH/58/2021 | STATE OF HARYANA VS. HIT LAL | 01/02/2021 | 04/01/2022 | COMPOUNDED WITH DIRHE TION |
| 32 | CH/59/2021 | STATE VS. SURESH | 04/03/2021 | 09/07/2022 | DISMISSED |
| 33 | CH/60/2021 | SHRI. CHARAN VS. OM PARKASH | 04/03/2021 | 09/07/2022 | DISMISSED |
| 34 | CH/61/2021 | RASHMI VS. SAMAN | 17/03/2021 | 03/10/2022 | ARGUMENTS |
| 35 | CH/62/2021 | STATE VS. ASHOK KUMAR | 26/03/2021 | 06/02/2022 | PROSECUTION EVIDENCE |
| 36 | CH/63/2021 | STATE VS. ARSHAD | 04/04/2021 | 13/10/22 | APPEARANCE |
| 37 | CH/64/2021 | STATE VS. KALLU KLAS JAWAHAR | 04/04/2021 | 07/09/2022 | ARGUMENTS |
| 38 | CH/65/2021 | JAMBHAGWAN VS. BHENDRE | 27/04/2021 | 04/07/2022 | DISMISSED |
| 39 | CH/66/2021 | JAMBHAGWAN VS. PHOLAN DEVI | 27/04/2021 | 04/07/2022 | DISMISSED |
| 40 | CH/67/2021 | STATE VS. SAHIN | 05/05/2021 | 27/09/2022 | PROSECUTION EVIDENCE |
| 41 | CH/68/2021 | STATE VS. AHIR SINGH | 05/05/2021 | 01/10/2022 | PROSECUTION EVIDENCE |
| 42 | CH/69/2021 | HAWAHAR SINGH VS. SANDEEV | 11/05/2021 | 07/10/2022 | ARGUMENTS |
| 43 | CH/70/2021 | STATE VS. HARSH | 14/05/2021 | 06/09/2022 | ARGUMENTS |
| 44 | CH/71/202 | | | | |

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|----|-----------|------------|------------------------------|------------|-------------------|
| 31 | CS4802017 | 31-11-2017 | BATVA SAROOP VS PREM | 30-08-2022 | REPLY |
| 32 | CS4802017 | 31-11-2017 | INDRA PAL SHARMA VS GP | | DECIDED |
| 33 | CS4802017 | 31-11-2017 | SHARADHA VS GP | 0-08-2022 | PLANTIFF EVIDENCE |
| 34 | CS4802017 | 30-11-2017 | BIPAL VS BHAGWATI | | DECIDED |
| 35 | CS4802017 | 30-11-2017 | BAJRAM VS NAGHMAN | | DECIDED |
| 36 | CS4802017 | 30-11-2017 | TEKA VS GP | 0-08-2022 | ARGUMENTS |
| 37 | CS4802017 | 30-11-2017 | EMANSHYR SINGH VS AMR SINGH | | DECIDED |
| 38 | CS4802017 | 30-11-2017 | BATNAM SINGH VS RAM | 25/08/2022 | APPEARANCE |
| 39 | CS4802017 | 31-12-2017 | AM PRALAKSHI VS RAILWAY | | DECIDED |
| 40 | CS4802017 | 31-12-2017 | BARUNALTA VS BARUNDEVI | 25-08-2022 | ACQUITTALS |
| 41 | CS4802017 | 31-12-2017 | BHAGWAN PAL VS ANITA VS MOHA | 05-08-2022 | PLANTIFF EVIDENCE |
| 42 | CS4802017 | 31-12-2017 | BIRBANA VS GP | 0-08-2022 | ACQUITTALS |
| 43 | CS4802017 | 31-12-2017 | DEEPAK SINGH VS HEE DEVLOPP | 17/08/2022 | ACQUITTALS |
| 44 | CS4802017 | 31-12-2017 | BANSHIKANTH VS SARANI | 22/08/2022 | ACQUITTALS |
| 45 | CS4802017 | 31-12-2017 | ROOF CHAND VS BIRENDU CHAN | 29-08-2022 | PLANTIFF EVIDENCE |
| 46 | CS4802017 | 31-12-2017 | BANVEER MITAL VS ERALTO | 17/08/2022 | PLANTIFF EVIDENCE |
| 47 | CS4802017 | 31-12-2017 | BHUSHAN SINGH VS MOHIT | | DECIDED |
| 48 | CS4802017 | 31-12-2017 | SHRVS BUDRAM | | DECIDED |
| 49 | CS4802017 | 31-12-2017 | NETRAN VS NARDEEV | 0-11-2022 | CONSIDERATION |

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FEBRUARY
MARCH
APRIL
MAY
JUNE
JULY
AUGUST
SEPTEMBER
OCTOBER
NOVEMBER
DECEMBER

IN THE COURT OF LD. MS. JYOTI MEHRA C(D) PALWAL
LIST OF ACTION PLAN CASES FOR THE YEAR 2022-23

| Sr. No. | Cases | D.O.R. | Party Name | Next Date | Next Purpose |
|---------|-------------------|------------|---------------------------------------|-------------|----------------------|
| 1 | EXE/93/2013 | 21-01-2012 | Dallan Vs Satish Chand | 08-08-2022 | Appearance |
| 2 | EXE/303/2014 | 26-05-2014 | Paras ram Vs Shanti Devi | 15-10-2022 | Appearance |
| 3 | EXE/320/2014 | 26-05-2014 | Mahender Vs Hetram | 09-09-2022 | Appearance |
| 4 | EXE/414/2014 | 19-12-2014 | Kunesh Vs Mohi Pal | 06-08-2022 | Appearance |
| 5 | EXE/4/2015 | 05-01-2015 | Rambir Vs Ram Kumar | 04-08-2022 | Reply |
| 6 | EXE/15/2015 | 28-09-2015 | Omj. Sarothi Vs Harvandi | 18-08-2022 | Appearance |
| 7 | EXE/19/2015 | 07-12-2015 | Karam Chand Vs Brij Lal | 08-08-2022 | Appearance |
| 8 | EXE/21/2015 | 16-12-2015 | Kamlesh Vs Yogendra Kumar | 17-09-2022 | Appearance |
| 9 | EXE/13/2016 | 27-12-2016 | Kunesh Chand Vs Kishan chand | 18-08-2022 | Appearance |
| 10 | EXE/18/2017 | 02-02-2017 | Indar Singh Vs Gram Panchayat | 08-09-2022 | Appearance |
| 11 | EXE/7/2017 | 16-09-2017 | Kanonee Vs Sufiyan | 05-09-2022 | Appearance |
| 12 | EXE/7/2017 | 16-09-2017 | Omj parkash Vs Dul Chand | 05-09-2022 | Appearance |
| 13 | EXE/108/2017 | 27-07-2017 | SHIBU VS Lakhan Pal | 22-08-2022 | Appearance |
| 14 | EXE/11/2017 | 18-08-17 | Smakar Vs The DFO | 01-08-2022 | Appearance |
| 15 | EXE/118/2017 | 18-08-17 | Rohitash Vs The DFO | 04-08-2022 | Arguments |
| 16 | EXE/119/2017 | 18-08-17 | Lalit Ram Vs DFO | 04-08-2022 | Appearance |
| 17 | EXE/115/2017 | 07-09-2017 | Indar Chand Vs Amr Singh | 06-08-2022 | Appearance |
| 18 | EXE/148/2017 | 31-10-2017 | Karjaya Vs Rambhull | 25-08-2022 | Appearance |
| 19 | EXE/154/2017 | 27-11-2017 | Ajit Pal Singh Vs Inder Singh | 17-10-2022 | Arguments |
| 20 | EXE/157/2017 | 30-12-2017 | State bank of India Vs MG. Uved | 05-09-2022 | Appearance |
| 21 | EXE/15/2017 | 04-12-2017 | GIRWAR VS MOHANI | | DECIDED |
| 22 | EXE/165/2017 | 14-12-2017 | Suman Devi Vs Amr Chand | 06-08-2022 | Appearance |
| 23 | EXE/167/2017 | 19-12-2017 | Kanwar Singh Vs Dharambir | 08-08-2022 | Arguments |
| 24 | EXE/174/2017 | 22-12-2017 | PUNJAB NATIONAL BANK VS Yek Chand | 01-09-2022 | Appearance |
| 25 | EXE/2/2018 | 04-01-2018 | S K Chakravathy Vs HAIC | 19-01-2023 | Appearance |
| 26 | EXE/3/2018 | 04-01-2018 | Ram Rajan Vs DC Bahwal | 04-01-2023 | Appearance |
| 27 | EXE/30/2018 | 19-02-2018 | Kishan Chand Vs Shri Chand | 15-09-2022 | Arguments |
| 28 | EXE/49/2018 | 22-03-2018 | Shahla Vs Sanjay Kumar | 21-08-2022 | Appearance |
| 29 | EXE/59/2018 | 05-05-2018 | Omj Medical Vs MSJ Sohani | 17-10-2022 | Appearance |
| 30 | EXE/68/2018 | 08-05-2018 | Satyawati Vs Mahavir | 25-08-2022 | Appearance |
| 31 | EXE/68/2018 | 08-05-2018 | Shawandar Vs Laxmi | 16-08-2022 | Arguments |
| 32 | EXE/87/2018 | 03-07-2018 | Karan Singh Vs Rajender | 01-10-2022 | Appearance |
| 33 | EXE/91/2018 | 06-07-2018 | Amarchand Vs Dharambar | 10-11-2022 | Appearance |
| 34 | EXE/101/2018 | 06-08-2018 | Harender Vs Hardevinder | 01-09-2022 | Appearance |
| 35 | EXE/109/2018 | 18-08-2018 | Kanjeet Vs Shamsher | 01-02-2023 | Appearance |
| 36 | CS/238/2013 | 27-08-2013 | TEKA CHAND VS RAJU RAM | | CONSIDERATION |
| 37 | CHI/235/2020 | 14-11-2005 | State of Haryana Vs Sathij @ Bhura | 04-08-2022 | Prosecution Evidence |
| 38 | CHI/86/2013 | 19-03-2008 | State of Haryana Vs Manoj Kumar | 17/08-2022 | Prosecution Evidence |
| 39 | CHI/85/2023 | 19-03-2009 | State of Haryana Vs Ramesh Chand | 18-11-2022 | Prosecution Evidence |
| 40 | CHI/46/2022 | 13-05-2009 | State of Haryana Vs Shiv Kumar | 22-08-2022 | Prosecution Evidence |
| 41 | CHI/9/2021 | 24-12-2009 | State of Haryana Vs Ompr | 05-09-2022 | Prosecution Evidence |
| 42 | CHI/1096/2013 | 18-08-2010 | State Of Haryana Vs Sandeep | 05-08-2022 | Prosecution Evidence |
| 43 | CHI/2061/2013 | 20-12-2011 | State of Haryana Vs Umardien | 01-09-2022 | Prosecution Evidence |
| 44 | CHI/410/2013 | 18-05-2012 | State Of Haryana Vs Smr | 03-08-2022 | Appearance |
| 45 | CHI/1998/2013 | 18-05-2012 | State Of Haryana Vs Satbir Singh | 10-08-2022 | Prosecution Evidence |
| 46 | CHI/2378/2013 | 18-05-2012 | State of Haryana Vs Malik Singh | 10-08-2022 | Appearance |
| 47 | CS-1598/2013 | 01/12/2012 | UMESH KUMAR VS. SHIKHAR | 17/08/2022 | DECIDED |
| 48 | CHI/174/2013 | 17-12-2012 | State of Haryana Vs Somu | 16-08-2022 | 113 Cr.Pc |
| 49 | CHI/48/2013 | 24-01-2013 | State of Haryana Vs Rajeev | 17-10-2022 | Appearance |
| 50 | CHI/217/2013 | 01-07-2013 | State of Haryana Vs. Lal Singh | 30-07-2022 | DECIDED |
| 51 | CHI/108/2013 | 02-08-2013 | State of Haryana Vs Rajeev | 18-11-2022 | Arguments |
| 52 | CHI/382/2014 | 24-10-2013 | STATE OF HARYANA VS SAHIB | 08-08-2022 | Prosecution Evidence |
| 53 | CHI/244/2013 | 26-10-2013 | State of Haryana Vs Pawan Kumar | 17-08-2022 | Arguments |
| 54 | CHI/70/2013 | 11-11-2013 | Bal Chand Vs Sobhan | 18-11-2022 | Evidence |
| 55 | CHI/2098/2013 | 21-11-2013 | State of Haryana Vs Vir Pal | 10-08-2022 | Prosecution Evidence |
| 56 | CHI/99/2014 | 23-01-2014 | YSKHOPEP VS. ANAND SINGH | 06/08/2022 | ARGUMENTS |
| 57 | COM/894/2014 | 24-02-2014 | Jachhi ram Vs aashok | 08-08-2022 | Appearance |
| 58 | CHI/24/2014 | 06-03-2014 | State Vs Sahad | 08-08-2022 | Prosecution Evidence |
| 59 | CHI/12/2014 | 07-03-2014 | STATE VS SAHAD | 08-08-2022 | Prosecution Evidence |
| 60 | CHI/3704/2014 | 01-05-2014 | STATE VS HAYYUM | 05-08-2022 | Defence Evidence |
| 61 | CHI/86/2014 | 10-07-2014 | PRITAM VS SANVEY ETC. | 08-08-2022 | Prosecution Evidence |
| 62 | CHI/365/2014 | 04-07-2014 | STATE OF HARYANA VS HARBIR | 13-08-2022 | Prosecution Evidence |
| 63 | CS/377/2014 | 10-07-2014 | RAJESH GOYAL VS. JAI NODDIN | 08-08-2022 | Arguments |
| 64 | CHI/759/2014 | 07-07-2014 | State Vs Om Parkash | 05-08-2022 | Prosecution Evidence |
| 65 | CHI/3098/2014 | 17-07-2014 | STATE VS RAJENDER | 18-07-2022 | DECIDED |
| 66 | CHI/95/2014 | 21-07-2014 | Premkash Vs Prakash | 02-08-2022 | Appearance |
| 67 | COM/1037/2014 | 18-09-2014 | Pawan Vs ved prakash | 22-08-2022 | Evidence |
| 68 | CHI/489/2014 | 17-11-2014 | STATE OF HARYANA VS GAURAV | 06-08-2022 | Defence Evidence |
| 69 | CHI/458/2014 | 02-12-2014 | STATE OF HARYANA VS MANOJ | 09-08-2022 | Prosecution Evidence |
| 70 | CS/149/2015 | 21/02/2015 | SMT MAYA VS. BIRJESH CHAUDHARY | 15/11/2022 | APPEARANCE |
| 71 | CHI/328/2015 | 02-03-2015 | State Vs Ashim | 28-08-2022 | Prosecution Evidence |
| 72 | CHI/34/2015 | 07-03-2015 | State of Haryana Vs Preetam singh | 20-08-2022 | Prosecution Evidence |
| 73 | CHI/63/2015 | 09-03-2015 | State Vs Ramesh | 20-08-2022 | Prosecution Evidence |
| 74 | COM/151/2015 | 10-06-2015 | Jeebanjail Vs Umesh Sharma | 06-08-2022 | Appearance |
| 75 | COM/152/2015 | 15-06-2015 | Pradeep Kumar Vs Ravi | 12-10-2022 | Appearance |
| 76 | CHI/78/2015 | 05-07-2015 | State Vs Satbir or Satjeet | 10-08-2022 | Appearance |
| 77 | COM/175/2015 | 21-07-2015 | Lopali Vs Heera Lal | 07-09-2022 | Arguments |
| 78 | CHI/182/2015 | 29-07-2015 | Mani Pal Vs Jitendra | 01-10-2022 | Arguments |
| 79 | N.I.A.CT/191/2015 | 28-07-2015 | Ms Ram Parkashan Vs Ms Shaguin | 04-08-2022 | Appearance |
| 80 | CS/616/2015 | 09/08/2015 | KAPLAN SINGH VS. MAHAVIR SINGH | 04/08/2022 | DECIDED |
| 81 | CHI/101/2015 | 12-08-2015 | State Vs Harsh Chahal | 24-11-2022 | Appearance |
| 82 | CHI/127/2015 | 19-08-2015 | State of Haryana Vs Jagbir | 03-09-2022 | Prosecution Evidence |
| 83 | CHI/104/2015 | 20-08-2015 | State Vs Anil Kumar | 08-08-2022 | Prosecution Evidence |
| 84 | COM/248/2015 | 28-08-2015 | Ram Shromani Vs Harinder Singh | 22-08-2022 | Arguments |
| 85 | CS/747/2015 | 17-09-2015 | STATE VS ASHOK KUMAR | 01-08-2022 | DECIDED |
| 86 | CHI/110/2015 | 23-09-2015 | State Vs Usam Singh | 10-08-2022 | DEFENCE |
| 87 | COM/247/2015 | 29/09/2015 | RAJ PAL VS. TEKI | 25/08/2022 | ARGUMENTS |
| 88 | CS/75/2015 | 10/10/2015 | HUKAM SINGH VS. SHAKRAMIR SINGH | 08/08/2022 | ARGUMENTS |
| 89 | COM/278/2015 | 16-10-2015 | Sushila Vs Vinod | 06-09-2022 | Charge |
| 90 | CHI/390/2015 | 05-10-2015 | State Vs Rajesh | 25-08-2022 | Prosecution Evidence |
| 91 | N.I.A.CT/177/2015 | 05-10-2015 | Narayan Dutt Vs Shiv Bansal | 10-08-2022 | DEFENCE |
| 92 | COM/188/2015 | 06-10-2015 | State Vs Saleem | 23-11-2022 | Appearance |
| 93 | COM/192/2015 | 16-10-2015 | MANVEND VS OM PARKASH | 12-07-2022* | APPEARANCE |
| 94 | CS/424/2015 | 16/10/2015 | KHATAJ SINGH VS. RAM DASS | 16/08/2022 | REPLY |
| 95 | CHI/171/2015 | 07/11/2015 | TEJAL VS. HEMANT GOPAL | 22/08/2022 | DEFENCE EVIDENCE |
| 96 | CS/474/2015 | 10-11-2015 | STATE VS REHMAN | 10/07/2022* | DISPOSED |
| 97 | CS/894/2015 | 17/11/2015 | AMAR SINGH VS. HAR PARSTAD | 06/09/2022 | APPEARANCE |
| 98 | COM/263/2015 | 26/11/2015 | CHASHU VS SHANKAR | 04/07/2022* | DECIDED |
| 99 | CS/918/2015 | 30/11/2015 | RAJ KALI VS. DAULAT RAM | 10/08/2022 | REPLY |
| 100 | COM/227/2015 | 01-12-2015 | STATE VS ASHOK KUMAR | 12/07/22 | DISPOSED |
| 101 | CS/131/2015 | 23-12-2015 | State Vs Usam Singh | 25/08/2022 | ARGUMENTS |
| 102 | COM/242/2015 | 15/12/2015 | STATE VS SOHAN PAL | 19/07/2022* | DISPOSED |
| 103 | CS/971/2015 | 17-12-2015 | MAHENDER VS ROHIT | 07-07-2022* | DISPOSED |
| 104 | CS/985/2015 | 22/12/2015 | VIJAY SINGH VS. SHARDEE DEVI | 28/08/2022 | APPEARANCE |
| 105 | CS/988/2015 | 22/12/2015 | LAL RAM VS. PARAKASH | 10/08/2022 | DECIDED |
| 106 | COM/1/2016 | 02/01/2016 | STATE VS RAJENDER | 10/11/2022 | APPEARANCE |
| 107 | COM/2/2016 | 04/01/2016 | SHAKUNTALA VS. ASHOK | 01/09/2022 | APPEARANCE |
| 108 | COM/1/2016 | 04/01/2016 | STATE VS ABDULLA | 26/08/2022 | APPEARANCE |
| 109 | CHI/17/2016 | 06/01/2016 | STATE VS. DEVENDER/DEVA | 17/08/2022 | PROSECUTION EVIDENCE |
| 110 | CHI/2/2016 | 06/01/2016 | SATYAM SINGH VS. RAJENDER SINGH | 08/08/2022 | ARGUMENTS |
| 111 | CHI/28/2016 | 08/01/2016 | STATE VS. DHEERAJ/DHEERAM | 10/08/2022 | PROSECUTION EVIDENCE |
| 112 | CHI/47/2016 | 13/01/2016 | STATE VS. ASHOK KUMAR | 09/08/2022 | PROSECUTION EVIDENCE |
| 113 | CHI/26/2016 | 18/01/2016 | STATE OF HARYANA VS. PREETAM | 18/10/2022 | PROSECUTION EVIDENCE |
| 114 | N.I.A.CT/25/2016 | 19/01/2016 | RAJ BHANDAR VS. BHAGAT SINGH | 22/09/2022 | APPEARANCE |
| 115 | COM/1928/2016 | 03/02/2016 | SHR KUMAR VS. SUMAN RAM | 08/08/2022 | ARGUMENTS |
| 116 | COM/11/2016 | 21/01/2016 | STATE VS. IBERA @ IBERAHIM | 24/11/2022 | APPEARANCE |
| 117 | N.I.A.CT/31/2016 | 25/01/2016 | RADHEY LAL VS. PARDEEP KUMAR | 14/09/2022 | EVIDENCE |
| 118 | CHI/84/2016 | 03/02/2016 | STATE VS. ATAR SINGH | 18/08/2022 | PROSECUTION EVIDENCE |
| 119 | CHI/85/2016 | 27/01/2016 | STATE VS. AMIT KUMAR | 09/08/2022 | PROSECUTION EVIDENCE |
| 120 | CS/5/2016 | 06/02/2016 | SHRI CHAND VS. GRAM PANCHAYAT | 14/08/2022 | PLANTIFF EVIDENCE |
| 121 | CS/70/2016 | 06/02/2016 | JULI CHAND VS. SUBHASH | 06/08/2022 | CONSIDERATION |
| 122 | CS/73/2016 | 08/02/2016 | SHIBU VS. MIKESH | 06/08/2022 | PLANTIFF EVIDENCE |
| 123 | CHI/245/2016 | 09/02/2016 | STATE VS. SANDEEP | 10/08/2022 | PROSECUTION EVIDENCE |
| 124 | CHI/131/2016 | 09/02/2016 | STATE VS. BABU @ DINESH | 20/08/2022 | APPEARANCE |
| 125 | CHI/74/2016 | 10/02/2016 | KAVITA VS. VEERHU | 02/11/2022 | APPEARANCE |
| 126 | N.I.A.CT/78/2016 | 11/02/2016 | MS AGGARWAL RMC VS. MS ERA | 06/08/2022 | PROSECUTION EVIDENCE |
| 127 | CHI/194/2016 | 11/02/2016 | STATE OF HARYANA VS. ANIL | 14/09/2022 | PROSECUTION EVIDENCE |
| 128 | COM/202/2016 | 17/02/2016 | SIVYA VS. AMIT GOYAL/SINGH | 22/09/2022 | ARGUMENTS |
| 129 | COM/32/2016 | 18/02/2016 | SATYAPARKASH VS BHIMA | 04/07/2022* | DECIDED |
| 130 | CHI/164/2016 | 19/02/2016 | STATE VS. BHANUPAL @ BHEGAY SINGH | 05/08/2022 | REPLY |
| 131 | N.I.A.CT/164/2016 | 19/02/2016 | DEEPAK CHAUDHARY VS. PARMOD KR. | 09/09/2022 | APPEARANCE |
| 132 | CS/107/2016 | 23/02/2016 | DALIBR VS. SATTO | 23/08/2022 | CONSIDERATION |
| 133 | CS/111/2016 | 23/02/2016 | PAWAN VS. ASHA RAM | 26/08/2022 | ARGUMENTS |
| 134 | CS/122/2016 | 26/02/2016 | LAL CHAND VS. SHASHI BRATIA | 22/11/2022 | APPEARANCE |
| 135 | CHI/109/2016 | 26/02/2016 | STATE VS. SHIBU | 06/08/2022 | PROSECUTION EVIDENCE |
| 136 | CS/131/2016 | 02/03/2016 | CHOKH RAM VS. KULDEEP SINGH | 17/08-2022 | APPEARANCE |
| 137 | CHI/216/2016 | 02/03/2016 | | | |

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|----|--------------|------------|---|----------|--------------|
| 12 | EXE/29/2019 | 27-03-2019 | Dharambir Vs Mufat Lal | 29/08/22 | DECIDED |
| 13 | EXE/31/2019 | 27-03-2019 | Sarva Haryana Gramin Bank Katesra Vs Gaurav Kumar | 01/11/22 | Appearance |
| 14 | EXE/70/2019 | 15-07-2019 | Bali Ram @ Nalli Vs Gram Panchayat Through Its Sarpanch | 13/10/22 | Argu |
| 15 | EXE/82/2019 | 05-08-2019 | Tek Chand Vs Pratap Singh | 13/10/22 | W/Sale |
| 16 | EXE/88/2019 | 16-08-2019 | Jawahar Vs Piyush Colonisers Ltd. | 04/10/22 | Notice |
| 17 | EXE/96/2019 | 03-09-2019 | Satish Vs Dulari | 19/09/22 | Evidence |
| 18 | EXE/3/2020 | 21-09-2019 | Orient Chem Vs Urastun Metal Industries India Ltd. | 22/09/22 | Auction |
| 19 | EXE/106/2019 | 25-09-2019 | Ram Veer Vs Janta through Lr's Pooram Devi | 09/09/22 | Notice |
| 20 | EXE/108/2019 | 26/09/19 | Mehak Mehra Vs M/S SRS Real Estate | 16/07/22 | DECIDED |
| 21 | EXE/110/2019 | 01-10-2019 | Janak Kumar Vs Mahender Singh | 01/11/22 | Notice |
| 22 | EXE/120/2019 | 24-10-2019 | Shyamwati Vs Ram Lal (Deceased) LRs Pawan | 19/09/22 | Notice |
| 23 | EXE/122/2019 | 04-11-2019 | Shiv Ram Vs Ganga Dan (Deceased) LRs Satpal | 08/08/22 | Aurgu |
| 24 | EXE/123/2019 | 05-11-2019 | Devi Ram Vs Rajbir | 06/09/22 | Notice |
| 25 | EXE/124/2019 | 05-11-2019 | Phool Singh(Deceased) LRs Kusum Vs Shibram | 26/10/22 | Notice |
| 26 | EXE/132/2019 | 26-11-2019 | Shekhar Singh Vs Charan Singh | 01/10/22 | Notice |
| 27 | EXE/138/2019 | 13-12-2019 | Sunder Vs Arnest Dayal | 17/08/22 | Notice |
| 28 | EXE/5/2020 | 20-01-2020 | Devi Singh Vs Rambhula | 06/10/22 | Notice |
| 29 | EXE/7/2020 | 21-01-2020 | Lakhmi Chand Vs Badan Singh | 14/10/22 | Objection |
| 30 | EXE/14/2020 | 12-02-2020 | Anil Vs Nanak | 12/10/22 | Notice |
| 31 | EXE/19/2020 | 24/02/20 | Satish Gupta Vs Dharmender | 19/07/22 | DECIDED |
| 32 | EXE/22/2020 | 04-03-2020 | Mahavir Vs Parmali Devi | 19/09/22 | Argu |
| 33 | EXE/35/2020 | 12-03-2020 | Corporation Bank Through Branch Manager Vs Ajit Verma | 20/09/22 | Notice |
| 34 | EXE/38/2020 | 19-06-2020 | Sumanlata Vs Vidya wati | 03/09/22 | Notice |
| 35 | EXE/42/2020 | 05-08-2020 | SARVA HARYANA GRAMIN BANK Vs Khushi Mohd, S/O JOHN KHAN | 28/09/22 | W/Attachment |

In the court of Ms Vinti Civil Judge Jr Div Cum-Judicial Magistrat Ist Class, Palwal

Oldest 150 Cases

CIVIL CASES

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| 1 | CS/2804/2013 | 01/05/13 | JAGBIR Vs RAMESWER | 14/09/22 | Argu |
| 2 | CS/3029/2014 | 21/02/14 | NARENDER Vs CHATAR SINGH | 15/09/22 | Appearance |
| 3 | CS/3286/2014 | 31/03/14 | Ghanshayam Vs Pirthi | 15/09/22 | Rebuttal |
| 4 | CS/3848/2014 | 12/12/14 | Bharat Singh Vs NHAI | 08/09/22 | Argu |
| 5 | CS/428/2015 | 26/05/15 | Dharam Chand Vs Devi | 08/09/22 | Rebuttal |
| 6 | CS/492/2015 | 03/07/15 | Hari Krishan Vs Executive Engineer | 16/09/22 | Argu |
| 7 | CS/54/2015 | 22/07/15 | Hukam Singh Vs Sube Singh | 19/07/22 | Decided |
| 8 | CS/675/2015 | 27/07/15 | Jagbir Vs Satbir | 08/09/22 | Argu |
| 9 | CS/644/2015 | 12/08/15 | Kanhaya Vs Indresh | 07/08/22 | Rebuttal |
| 10 | CS/735/2015 | 10/09/15 | Dharam Singh Vs Virender | 11/07/22 | Decided |
| 11 | CS/773/2015 | 30/09/15 | Kishan Saroop Vs Satya Saroop | 08/09/22 | Dws |
| 12 | CS/828/2015 | 17/10/15 | Ms Anand Industries T Vs Ms Umesh Tools | 01/09/22 | Argu |
| 13 | CS/868/2015 | 03/11/15 | Raj Pal Vs Uday Singh | 07/09/22 | Dws |
| 14 | CS/891/2015 | 16/11/15 | Jagbir Singh Vs Sant Raj | 06/09/22 | Dws |
| 15 | CS/907/2015 | 23/11/15 | Vinod Kumar Vs Sushila | 20/07/22 | Decided |
| 16 | CS/20/2016 | 11/01/16 | Raja Ram @ Dhan Singh Vs Duli Chand | 15/09/22 | Plaintiffs Evidence |
| 17 | CS/85/2016 | 11/02/16 | Ganja Devi Vs Kailash Wati | 07/09/22 | Argu |
| 18 | CS/117/2016 | 25/02/16 | Ram kiran Vs General Public | 01/07/22 | Decided |
| 19 | CS/125/2016 | 29/02/16 | Amarpal Vs Satbir | 26/09/22 | Plaintiffs Evidence |
| 20 | CS/148/2016 | 10/03/16 | Devender @Devinder Vs Parash Ram @ Parshi | 15/09/22 | Argu |
| 21 | CS/149/2016 | 10/03/16 | Umesh Vs Brahm | 02/09/22 | Argu |
| 22 | CS/153/2016 | 11/03/16 | Sunil Vs Rajkumar | 06/08/22 | DECIDED |
| 23 | CS/154/2016 | 11/03/16 | Desh Ra Vs Varun Bhutani | 05/09/22 | Plaintiffs Evidence |
| 24 | CS/185/2016 | 22/03/16 | Nawal Singh Vs Gian Singh | 05/09/22 | Rebuttal |
| 25 | CS/196/2016 | 28/03/16 | Dharamender Vs Munesh | 12/09/22 | Plaintiffs Evidence |
| 26 | CS/213/2016 | 01/04/16 | Kamlesh Kumari Vs Surender Singh Chauhan | 20/09/22 | Argu |
| 27 | CS/261/2016 | 18/04/16 | Ravinder Kumar Vs Nawab Singh malik | 16/09/22 | Plaintiffs Evidence |

CRIMINAL CASES

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| 1 | CHI/316/2022 | 09/09/08 | State Vs Jasvinder | 16/08/22 | DECIDED |
| 2 | CHI/2415/2013 | 28/02/13 | STATE Vs ALOK SUNDER RAO | 08/09/22 | Appearance |
| 3 | CHI/2286/2013 | 15/06/13 | State Vs ZUBER | 26/09/22 | Appearance |
| 4 | CHI/3127/2014 | 14/01/14 | State Vs Mohamad Shajid | 01/09/22 | Pws |
| 5 | CHI/4126/2014 | 14/08/14 | State Vs Navrattan | 18/07/22 | Decided |
| 6 | CHI/4468/2014 | 03/11/14 | State Vs Krishan | 04/07/22 | Decided |
| 7 | CHI/94/2015 | 14/01/15 | State Vs nitin ahuja | 08/09/22 | Pws |
| 8 | CHI/796/2015 | 04/07/15 | State Vs Yashvir or Jasbir | 23/08/22 | DECIDED |
| 9 | CHI/797/2015 | 04/07/15 | State Vs Tahir | 06/08/22 | DECIDED |
| 10 | CHI/803/2015 | 06/07/15 | State Vs Arnit | 19/09/22 | Appearance |
| 11 | CHI/806/2015 | 06/07/15 | State Vs Sunder | 16/09/22 | Appearance |
| 12 | CHI/810/2015 | 07/07/15 | State Vs Sunil Kumar | 02/09/22 | Appearance |
| 13 | CHI/819/2015 | 08/07/15 | State Vs Raju | 12/09/22 | Pws |
| 14 | CHI/1000/2015 | 18/07/15 | State Vs Anil | 12/09/22 | Appearance |
| 15 | CHI/880/2015 | 27/07/15 | State Vs Suresh Chand | 07/09/22 | Pws |
| 16 | CHI/882/2015 | 27/07/15 | State Vs Sonu | 29/07/22 | Decided |
| 17 | CHI/886/2015 | 28/07/15 | State Vs Jamshed | 02/09/22 | Appearance |
| 18 | CHI/1285/2015 | 05/08/15 | State Vs Sunder | 21/07/22 | Decided |
| 19 | CHI/1031/2015 | 25/08/15 | State Vs Rajiv | 02/09/22 | Dws |
| 20 | CHI/1036/2015 | 26/08/15 | State Vs Rajpal | 08/09/22 | Pws |
| 21 | CHI/1056/2015 | 31/08/15 | State Vs Pitamber | 15/07/22 | Decided |
| 22 | CHI/1111/2015 | 11/09/15 | State Vs Sumran | 07/09/22 | Pws |
| 23 | CHI/1241/2015 | 16/10/15 | State Vs Gurpreet Singh | 15/09/22 | Pws |
| 24 | CHI/1246/2015 | 19/10/15 | State Vs Devinder Singh | 06/07/22 | Decided |
| 25 | CHI/1276/2015 | 26/10/15 | State Vs Ajit | 09/08/22 | DECIDED |
| 26 | CHI/1323/2015 | 10/11/15 | State Vs Phool Singh | 08/09/22 | Dws |
| 27 | CHI/1350/2015 | 20/11/15 | State Vs Dil Shad | 13/08/22 | Pws |
| 28 | CHI/1391/2015 | 02/12/15 | State Vs Gulab | 12/09/22 | Pws |
| 29 | CHI/153/2016 | 11/02/16 | State Vs Khem Chand | 06/07/22 | Decided |
| 30 | CHI/161/2016 | 17/02/16 | State Vs Jai Parkash | 02/09/22 | Appearance |
| 31 | CHI/224/2016 | 03/03/16 | State Vs Surender@mallu | 27/09/22 | Appearance |
| 32 | CHI/256/2016 | 11/03/16 | State Vs Inush | 30/09/22 | Appearance |
| 33 | CHI/258/2016 | 14/03/16 | State Vs Puran | 16/09/22 | Pws |
| 34 | CHI/406/2016 | 11/04/16 | State Vs Ranbir | 07/09/22 | Pws |
| 35 | CHA/381/2015 | 28/07/14 | State Vs Basant | 28/09/22 | Appearance |
| 36 | CHA/314/2015 | 25/08/15 | State Vs Jainarayan | 07/09/22 | Appearance |
| 37 | CHA/424/2015 | 11/12/15 | State Vs Prabhu | 16/09/22 | Appearance |
| 38 | CHA/64/2016 | 25/02/16 | State Vs Mubin son of Deenu | 07/10/22 | Appearance |
| 39 | CHA/131/2016 | 21/04/16 | State Vs Vijay Kumar(E.C Act) | 07/09/22 | Pws |
| 40 | COMA/112/2015 | 17/07/15 | Hemlata Vs Om Prakash | 16/09/22 | Rebuttal |
| 41 | COMA/5/2016 | 22/01/16 | Dayawati Vs Suraj | 23/08/22 | DECIDED |
| 42 | COMA/17/2016 | 16/02/16 | Snehlata Vs Chetan Adhana | 22/09/22 | Argu |
| 43 | COMA/60/2016 | 21/04/16 | Sarita Vs Krishan Pal | 09/09/22 | Argu |
| 44 | COMI/39/2013 | 10/10/12 | Arni tal Vs Dinesh | 16/09/22 | Dws |
| 45 | COMI/1101/2014 | 22/12/14 | bjender Vs Ramesh Devi | 27/09/22 | Appearance |
| 46 | COMI/1102/2014 | 23/12/14 | Moochan Singh Vs Sanjeev Aggarwal | 09/08/22 | DECIDED |
| 47 | COMI/65/2015 | 18/03/15 | Vegraj Vs Hansraj | 05/09/22 | Evidence |
| 48 | COMI/122/2015 | 14/05/15 | Preeti Vs Mohit | 18/08/22 | DECIDED |
| 49 | COMI/164/2015 | 08/07/15 | Rajan Vs Rajbir | 02/09/22 | Argu |
| 50 | COMI/201/2015 | 05/08/15 | Khusbu Vs Gopal | 12/07/22 | Decided |
| 51 | COMI/219/2015 | 12/08/15 | Dharamwati Vs Rajesh | 08/09/22 | argu |
| 52 | COMI/240/2015 | 21/08/15 | Dharamvir Vs Madhu | 07/09/22 | Argu |
| 53 | COMI/242/2015 | 21/08/15 | Ganga Lal Vs Beenita Devi @ pinku | 14/09/22 | argu |
| 54 | COMI/243/2015 | 24/08/15 | Jagdish Vs Anita | 14/09/22 | Argu |
| 55 | COMI/244/2015 | 24/08/15 | Geeta Vs Ravindra | 21/09/22 | argu |
| 56 | COMI/251/2015 | 03/09/15 | Rajbir Singh Vs Naresh | 26/09/22 | Argu |
| 57 | COMI/272/2015 | 26/09/15 | Satte Sarpanch Vs Raj Singh | 17/08/22 | DECIDED |
| 58 | COMI/283/2015 | 12/10/15 | Naveen Vs Rajkumar | 01/09/22 | argu |
| 59 | COMI/287/2015 | 15/10/15 | Bimla Vs Rav | 09/09/22 | Argu |
| 60 | COMI/283/2015 | 16/10/15 | Khubi Vs Som Dutt | 17/08/22 | DECIDED |
| 61 | COMI/302/2015 | 29/10/15 | Nafisa Vs Tofeq | 18/07/22 | DECIDED |
| 62 | COMI/343/2015 | 26/11/15 | Lekh Ram Vs Mr. Ram Kumar Manager | 01/09/22 | Argu |
| 63 | COMI/364/2015 | 15/12/15 | Hem Lata Vs Sukhbir Singh | 01/09/22 | Argu |
| 64 | COMI/18/2016 | 28/01/16 | Bjendra Singh Vs Phoolan Devi | 07/09/22 | argu |
| 65 | COMI/43/2016 | 17/02/16 | Surajmal Vs Dharamvir | 06/09/22 | argu |
| 66 | COMI/57/2016 | 03/03/16 | Dharmender Vs Surender | 07/09/22 | Argu |
| 67 | COMI/68/2016 | 17/03/16 | Kuldeep Vs Azadveer | 03/09/22 | argu |

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|----|-------------------------|-----------------|--|-----------------|----------------|
| 68 | COM/69/2016 | 18/03/16 | Prem Chand Vs Seeraj | 17/09/22 | Appearance |
| 69 | COM/72/2016 | 21/03/16 | Sunita Vs Luxmi | 06/09/22 | argu |
| 70 | COM/75/2016 | 22/03/16 | Sukhviv Vs Hem Lata | 26/08/22 | DECIDED |
| 71 | COM/78/2016 | 29/03/16 | Ram Singh Vs Rajbir | 13/09/22 | Appearance |
| 72 | COM/90/2016 | 21/04/16 | State Vs Yogesh | 26/09/22 | Dws |
| 73 | N.I.ACT/337/2014 | 16/11/11 | Deena Vs Husain | 12/09/22 | Evidence |
| 74 | N.I.ACT/63/2015 | 18/03/15 | Bhagwat Dayal Vs Lokesh Kumar | 05/09/22 | Evidence |
| 75 | N.I.ACT/12/2016 | 28/05/15 | Ranjeev Singh Vs Kamlesh | 01/09/22 | Consideration |
| 76 | N.I.ACT/78/2016 | 03/10/15 | Surender Singh Vs Bhagat Singh | 08/09/22 | Dws |
| 77 | N.I.ACT/543/2015 | 30/10/15 | Nagender Vs Anil Sharma | 16/09/22 | Appearance |
| 78 | N.I.ACT/609/2015 | 11/12/15 | Khem Karan Vs Anila | 27/09/22 | Appearance |
| 79 | N.I.ACT/79/2016 | 26/02/16 | MS Shree Balaji Enterprises Through its Proprietor Rajiv Bansal Vs MS Leather Tech | 26/09/22 | Appearance |
| 80 | N.I.ACT/86/2016 | 29/02/16 | Devender Vs Baljeet | 01/09/22 | Appearance |
| 81 | N.I.ACT/89/2016 | 02/03/16 | Anand Bhardwaj Vs Ashok Balhara | 31/08/22 | DECIDED |
| 82 | N.I.ACT/110/2016 | 15/03/16 | Satish Kumar Sharma Vs Tarif | 05/09/22 | Evidence |
| 83 | N.I.ACT/126/2016 | 21/03/16 | Laxman Singh Tanwar Vs Umesh Parashar | 12/10/22 | Appearance |
| 84 | N.I.ACT/130/2016 | 22/03/16 | Desh Raj Vs Raghunandan Verma | 09/09/22 | Appearance |
| 85 | N.I.ACT/140/2016 | 31/03/16 | MS Shree Balaji Enterprises Through its Proprietor Rajiv Bansal Vs MS Leather Tech | 26/09/22 | Appearance |
| 86 | N.I.ACT/169/2016 | 19/04/16 | Harjeet Vs Sakir Khan | 18/08/22 | DECIDED |
| 87 | N.I.ACT/170/2016 | 18/04/16 | Nareesh Vs Vijay Dutt | 16/09/22 | Evidence |
| 88 | N.I.ACT/171/2016 | 19/04/16 | Dinesh Chaudhory Vs MS Neelkanth Traders | 19/09/22 | Appearance |

In the Court of sh. Vikas Verma, CJ(D) Cum JMJC, PALWAL

| Case No. | Case Title | Institution | Age | N.O.G.N | Stage |
|----------|-------------------|---|------------|---------------------------|----------------------|
| 1 | CS/277/2003 | Jee ram vs Chandor sain | 24/11/08 | | Appearance |
| 2 | CS/2/2015 | Jee Ba Vs Bhawan Sahai | 04/04/2009 | 11 years 1 month 4 days | Evidence |
| 3 | CS/20/2015 | State Vs Harvansh Vs Khosla | 04/04/2009 | 13 years 1 month 1 days | Evidence |
| 4 | CS/50/2015 | KAMBARI VS SANTOSH | 24/07/2010 | 12 years 11 days | Plaintiff Evidence |
| 5 | CS/40/2015 | State of Haryana Vs. Jagan Singh | 06/01/2015 | 7 years 6 months 29 days | Defence Evidence |
| 6 | CS/404/2015 | State Vs Anand Arji | 13/05/2015 | 9 years 2 months 22 days | Appearance |
| 7 | CS/52/2015 | State Vs Sushil | 01/07/2015 | 10 years 30 days | 111 Cr.Pc |
| 8 | CS/507/2015 | Yogesh Vs Harinder | 31/07/2015 | 9 years 14 days | Plaintiff Evidence |
| 9 | CH/990/2015 | State Vs Harinder | 31/07/2015 | 9 years 14 months 13 days | Defence Evidence |
| 10 | CS/1099/2015 | State Vs Yogesh | 04/08/2015 | 9 years 10 months 26 days | Defence Evidence |
| 11 | CS/1320/2015 | Shamla Poo Vs Indrajit | 08/09/2015 | 9 years 11 months 23 days | Appearance |
| 12 | CS/1242/2015 | State Vs Sanjayraj | 07/09/2015 | 9 years 9 months 18 days | Prosecution Evidence |
| 13 | CS/1335/2015 | State of Haryana Vs Barkat | 02/11/2015 | 9 years 9 months 2 days | Prosecution Evidence |
| 14 | CS/879/2015 | Tri Pal Vs Madan Gopal | 07/11/2015 | 9 years 8 months 27 days | Defendants Evidence |
| 15 | CS/906/2015 | Brahmchand Vs Anand | 03/12/2015 | 9 years 8 months 1 day | Prosecution Evidence |
| 16 | CS/1452/2015 | State of Haryana Vs. Navroth | 21/12/2015 | 9 years 7 months 14 days | Evidence |
| 17 | CS/1884/2015 | State of HARYANA Ltd. Through its Executive Engineer | 04/12/2015 | 9 years 7 months 11 days | Evidence |
| 18 | N.I.ACT/27/2016 | MS Sri Hari Finance Co. Through Accountant Deepak Kumar Vs Ved Parkash | 04/01/2016 | 9 years 1 month | Evidence |
| 19 | CS/35/2016 | Ram Ramn Vs Gauri Parthasarthy of VII, Mansfield through its Sonarich | 15/01/2016 | 9 years 6 months 20 days | Defence Evidence |
| 20 | CS/111/2016 | State Vs Mohd. Asad | 02/02/2016 | 9 years 6 months 2 days | Defence Evidence |
| 21 | CS/83/2016 | Vidhya Sagar Vs Rajula | 03/02/2016 | 9 years 5 months 23 days | Prosecution Evidence |
| 22 | CS/29/2016 | Jai Bhagwan Vs Chai Parkash | 15/02/2016 | 9 years 5 months 18 days | Prosecution Evidence |
| 23 | CS/162/2016 | State Vs Rajesh | 09/02/2016 | 9 years 5 months 14 days | Prosecution Evidence |
| 24 | CS/18/2016 | State of Haryana Vs. Irfan son of Razi Khan | 25/02/2016 | 9 years 5 months 8 days | Prosecution Evidence |
| 25 | CS/257/2016 | State of Haryana Vs. Viharaj | 01/03/2016 | 9 years 4 months 25 days | Prosecution Evidence |
| 26 | CS/229/2016 | State Vs Sushil Sharma | 04/03/2016 | 9 years 4 months 20 days | Defendants Evidence |
| 27 | CS/143/2016 | State. Ranesh Vs Shiv Ram | 09/03/2016 | 9 years 4 months 26 days | Defendants Evidence |
| 28 | CS/21/2016 | State Bank Of Punjab Vs. Jyoti Kumar | 09/03/2016 | 9 years 4 months 4 days | Prosecution Evidence |
| 29 | CS/804/2016 | MS Sri Hari Finance Company Through accountant Deepak Kumar Vs Garaj Singh | 04/03/2016 | 9 years 4 months | Prosecution Evidence |
| 30 | CS/263/2016 | State Vs Hari Shankar | 14/03/2016 | 9 years 4 months 21 days | Defence Evidence |
| 31 | CS/284/2016 | State Vs Amar Singh | 15/03/2016 | 9 years 4 months 20 days | Prosecution Evidence |
| 32 | N.I.ACT/113/2016 | Kaj Kumar Vs Sakay | 07/03/2016 | 9 years 4 months 18 days | 111 Cr.Pc |
| 33 | CS/176/2016 | Anni Kumar Vs Jai Parkash | 21/03/2016 | 9 years 4 months 14 days | 111 Cr.Pc |
| 34 | CS/248/2016 | Sandeep Deswal Vs Mania | 11/04/2016 | 9 years 3 months 21 days | Plaintiff Evidence |
| 35 | N.I.ACT/17/2016 | Pooch Chhabray Vs Memorial Bank Private Limited | 19/04/2016 | 9 years 3 months 15 days | Appearance |
| 36 | CS/464/2016 | Sumit Verma Vs Dr. Rajendra Malik | 04/05/2016 | 9 years 2 months 24 days | Prosecution Evidence |
| 37 | CS/438/2016 | State Vs Jyoti | 22/04/2016 | 9 years 3 months 12 days | Appearance |
| 38 | CS/51/2016 | State of Haryana Vs. Arun Singh | 05/05/2016 | 9 years 3 months 9 days | Evidence |
| 39 | N.I.ACT/11/2016 | KAPAL, P, KAMAL I.A. | 05/05/2016 | 9 years 3 months 26 days | 111 Cr.Pc |
| 40 | N.I.ACT/250/2016 | K.S Sharma Vs Aman Kumar | 04/05/2016 | 9 years 3 months 18 days | Appearance |
| 41 | CS/111/2016 | State Vs Anand | 05/05/2016 | 9 years 2 months 18 days | Consideration |
| 42 | CS/30/2016 | Jee Prakash Vs Ranji Lal | 09/05/2016 | 9 years 2 months 16 days | Appearance |
| 43 | CS/384/2016 | Bank Of India Through Power of Attorney Holder Vs. Sh. Vinay Saini | 24/05/16 | 9 years 2 months 20 days | Prosecution Evidence |
| 44 | CS/74/2016 | State of Haryana Vs. Aman Singh | 25/05/2016 | 9 years 2 months 18 days | Prosecution Evidence |
| 45 | CS/366/2016 | State of Haryana Vs. BHERWA | 04/06/2016 | 9 years 1 month 4 days | Appearance |
| 46 | CS/146/2016 | Pooja Vs. Sushil @ Toni | 11/06/2016 | 9 years 1 month 19 days | Appearance |
| 47 | CS/187/2016 | State of Haryana Vs. Jagan Singh | 15/06/2016 | 9 years 1 month 19 days | Appearance |
| 48 | CS/17/2016 | State of Haryana Vs. Manoj | 09/06/2016 | 9 years 1 month | Appearance |
| 49 | CS/405/2016 | Sabbu @Manu Vs Rajesh | 05/07/2016 | 9 years 38 days | Appearance |
| 50 | CS/781/2016 | State of Haryana Vs. Pawan | 11/07/2016 | 9 years 22 days | Appearance |
| 51 | CS/837/2016 | State of Haryana Vs. Indrajit Bhatia | 20/07/2016 | 9 years 15 days | Appearance |
| 52 | N.I.ACT/119/2016 | Kamlesh Vs Manoj | 04/08/2016 | 9 years 13 days | Prosecution Evidence |
| 53 | CS/884/2016 | State of Haryana Vs. Dharma | 25/07/2016 | 9 years 10 days | Prosecution Evidence |
| 54 | CH/864/2016 | State of Haryana Vs. Ashu | 09/07/16 | 9 years 11 months 18 days | Prosecution Evidence |
| 55 | CS/10/2016 | Poojani Vs. Manohar Lal | 07/07/2016 | 9 years 8 days | Issues |
| 56 | CS/199/2016 | Rajiv Singh Vs Arun Kishan | 12/07/2016 | 9 years 11 months 21 days | Prosecution Evidence |
| 57 | CS/199/2016 | State of Haryana Vs. Anil | 09/07/2016 | 9 years 11 months 21 days | Prosecution Evidence |
| 58 | N.I.ACT/10/2016 | CORPORATION BANK Vs Nirwan | 20/08/2016 | 9 years 10 months 24 days | Evidence |
| 59 | CS/949/2016 | State of Haryana Vs. Gulabhar | 27/08/2016 | 9 years 11 months 13 days | Appearance |
| 60 | CS/124/2016 | State of Haryana Vs. Manoj | 24/08/2016 | 9 years 11 months 11 days | Prosecution Evidence |
| 61 | CH/989/2016 | State of Haryana Vs. Suresh @ Ram | 19/08/16 | 9 years 10 months 13 days | Appearance |
| 62 | CH/1000/2016 | State of Haryana Vs. Sakshi | 20/08/16 | 9 years 10 months 11 days | Prosecution Evidence |
| 63 | CS/1014/2016 | State of Haryana Vs. Bhagat Singh | 05/09/2016 | 9 years 10 months 2 days | Prosecution Evidence |
| 64 | N.I.ACT/13/2016 | Sudhakar Vs Ram Gopal | 09/09/2016 | 9 years 10 months 25 days | Prosecution Evidence |
| 65 | CS/129/2016 | State of Haryana Vs. Anil | 19/09/2016 | 9 years 10 months 22 days | Prosecution Evidence |
| 66 | N.I.ACT/28/2016 | Mahesh Baghel Vs Geeta Progressive ched Through Principal | 14/09/2016 | 9 years 10 months 20 days | Prosecution Evidence |
| 67 | CS/184/2016 | State of Haryana Vs. Babanand | 14/09/2016 | 9 years 10 months 20 days | Prosecution Evidence |
| 68 | CS/802/2016 | Kamlesh Vs. Neel Kishor | 14/09/2016 | 9 years 10 months 19 days | Prosecution Evidence |
| 69 | CS/107/2016 | State of Haryana Vs. Ved Ram | 15/09/2016 | 9 years 10 months 19 days | Prosecution Evidence |
| 70 | CS/1062/2016 | State of Haryana Vs. Yogesh Garg | 04/09/2016 | 9 years 10 months 18 days | Prosecution Evidence |
| 71 | CS/1078/2016 | State of Haryana Vs. Darsh @Dharm | 03/09/2016 | 9 years 10 months 15 days | Prosecution Evidence |
| 72 | CS/1077/2016 | State of Haryana Vs. Mohd. Ali | 03/09/2016 | 9 years 10 months 15 days | Prosecution Evidence |
| 73 | CS/102/2016 | State of Haryana Vs. Anand Himanshu | 11/09/2016 | 9 years 10 months 13 days | Prosecution Evidence |
| 74 | N.I.ACT/2889/2016 | Kamlesh @chad Vs Sushil | 11/09/2016 | 9 years 10 months 13 days | Prosecution Evidence |
| 75 | CS/196/2016 | State of Haryana Vs. Prakash | 13/09/2016 | 9 years 10 months 11 days | Prosecution Evidence |
| 76 | CH/1200/2016 | State of Haryana Vs. Mukesh | 08/09/16 | 9 years 8 months 15 days | Prosecution Evidence |
| 77 | N.I.ACT/536/2016 | Amu wal Vs Gopal | 03/09/2016 | 9 years 10 months 7 days | Defence Evidence |
| 78 | CH/1600/2016 | State of Haryana Vs. Satish Kumar | 06/09/16 | 9 years 8 months 7 days | Prosecution Evidence |
| 79 | CS/778/2016 | State Bank of India Vs. Tarlochan | 07/09/2016 | 9 years 9 months 28 days | Plaintiff Evidence |
| 80 | CS/739/2016 | Maqbool Vs Parman | 17/09/2016 | 9 years 9 months 21 days | Consideration |
| 81 | N.I.ACT/562/2016 | Maqbool Singh Vs Shiksha Khatu | 13/09/2016 | 9 years 9 months 22 days | Appearance |
| 82 | CS/784/2016 | SARVA HARYANA GRAMIN BANK Vs. Rajul | 13/09/2016 | 9 years 9 months 22 days | Prosecution Evidence |
| 83 | CS/1186/2016 | State of Haryana Vs. Rajul | 13/09/2016 | 9 years 9 months 22 days | Prosecution Evidence |
| 84 | CS/889/2016 | Ranjesh Vs Khajana Singh | 08/09/2016 | 9 years 9 months 17 days | Appearance |
| 85 | CS/1267/2016 | Gopal Vs. Gaganraj | 20/09/2016 | 9 years 9 months 15 days | Prosecution Evidence |
| 86 | CS/126/2016 | Shamande Vs BOARD OF SCHOOL, EDUCATION HARYANA BHIVANJ THROUGH ITS DIRECTOR | 20/09/2016 | 9 years 9 months 15 days | Plaintiff Evidence |
| 87 | CS/126/2016 | State of Haryana Vs. Navroz | 20/09/2016 | 9 years 9 months 14 days | Prosecution Evidence |
| 88 | CS/832/2016 | Vijay Vs. Indraj | 24/09/2016 | 9 years 9 months 11 days | Plaintiff Evidence |
| 89 | CS/1222/2016 | State of Haryana Vs. Ramu | 24/09/2016 | 9 years 9 months 11 days | Prosecution Evidence |
| 90 | CH/1265/2016 | State of Haryana Vs. Dhoojai | 29/09/16 | 9 years 8 months 15 days | Defence Evidence |
| 91 | CS/1272/2016 | State of Haryana Vs. Ravi | 02/10/2016 | 9 years 9 months 2 days | Prosecution Evidence |
| 92 | CS/607/2016 | Saranam Vs. Prakash | 05/10/16 | 9 years 8 months 8 days | Prosecution Evidence |
| 93 | N.I.ACT/201/2016 | Kaj Kumar Reddy Vs Meenu Subramanyam Asud | 01/10/2016 | 9 years 8 months 27 days | Consideration |
| 94 | CS/889/2016 | Sandeep Kumar @ Neel Kishore Vs. mohesh | 08/11/2016 | 9 years 8 months 26 days | Plaintiff Evidence |
| 95 | CS/1294/2016 | State of Haryana Vs. Suresh | 08/11/2016 | 9 years 8 months 26 days | Prosecution Evidence |
| 96 | CS/871/2016 | Jyoti Ram Vs. Shashi | 08/11/16 | 9 years 8 months 5 days | Refusal |
| 97 | CS/878/2016 | Jyoti Ram Vs. Brijam | 08/11/16 | 9 years 8 months 5 days | Refusal |
| 98 | CS/139/2016 | State of Haryana Vs. Subman | 09/11/2016 | 9 years 8 months 25 days | Prosecution Evidence |
| 99 | N.I.ACT/166/2016 | CORPORATION BANK Vs. Kamlesh Chand | 09/11/2016 | 9 years 8 months 25 days | Prosecution Evidence |
| 100 | CS/800/2016 | State Singh Vs Vijay Pal | 15/11/2016 | 9 years 8 months 19 days | Prosecution Evidence |
| 101 | N.I.ACT/627/2016 | Sunder Dass Vs Manish Goyal | 17/11/2016 | 9 years 8 months 17 days | Evidence |
| 102 | CS/1414/2016 | State of Haryana Vs. Ranjeet | 21/11/2016 | 9 years 8 months 13 days | Prosecution Evidence |
| 103 | CS/139/2016 | State of Haryana Vs. Ashim | 22/11/2016 | 9 years 8 months 11 days | Prosecution Evidence |
| 104 | N.I.ACT/844/2016 | State Singh Vs. Madhu Bhatia Enter. Through Bipchan | 08/12/16 | 9 years 7 months 15 days | Appearance |
| 105 | CS/1390/2016 | State of Haryana Vs. Ravi | 02/12/2016 | 9 years 8 months 2 days | Prosecution Evidence |
| 106 | CS/1407/2016 | State of Haryana Vs. Talwinder | 05/12/2016 | 9 years 7 months 29 days | Prosecution Evidence |
| 107 | CS/443/2016 | Dulhu Vs. Sushil | 05/12/2016 | 9 years 7 months 29 days | Defendants Evidence |
| 108 | CS/124 | Jyoti Vs. Gopi | 07/12/2016 | 9 years 7 months 28 days | Defendants Evidence |
| 109 | CS/124 | State of Haryana Vs. Pooja | 07/12/2016 | 9 years 7 months 28 days | Prosecution Evidence |
| 110 | CS/124 | Ranesh Aggarwal Vs. MS Pooja Infrastructure India Pvt. Ltd. Through Its Managing Director | 08/12/2016 | 9 years 7 months 27 days | Evidence |
| 111 | CS/146/2016 | State of Haryana Vs. Prem @ Lala | 13/12/2016 | 9 years 7 months 22 days | Prosecution Evidence |
| 112 | CS/160/2016 | Shri Ram Vs. Anand | 14/12/2016 | 9 years 7 months 21 days | Prosecution Evidence |
| 113 | CS/1434/2016 | State of Haryana Vs. Gajender | 14/12/2016 | 9 years 7 months 21 days | Prosecution Evidence |
| 114 | CS/1442/2016 | State of Haryana Vs. Harshad | 15/12/2016 | 9 years 7 months 20 days | Prosecution Evidence |
| 115 | CS/1446/2016 | State of Haryana Vs. Mahesh | 15/12/2016 | 9 years 7 months 20 days | Prosecution Evidence |

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| 168 | C/26/2016 | Sah Singh Vs The Executive Engineer | 17-12-2016 | 1-year 7 months 18 days | 04-08-2022 | Plaintiff Evidence |
| 169 | C/26/2016 | State of Haryana Vs Satish | 30-12-2016 | 1-year 7 months 13 days | 05-08-2022 | Plaintiff Evidence |
| 170 | N.A.C.T/1-6/2016 | Nitesh Vs Yashv Bhutani | 27-12-2016 | 1-year 7 months 13 days | 04-08-2022 | Plaintiff Evidence |
| 171 | C/26/2016 | State of Haryana Vs Gaurdeep | 22-12-2016 | 1-year 7 months 13 days | 04-08-2022 | Plaintiff Evidence |
| 172 | N.A.C.T/1-6/2016 | Harvinder Singh Rana Vs Shree Narsingh Director Romer Finance Ltd. | 21-12-2016 | 1-year 7 months 1 day | 05-08-2022 | Plaintiff Evidence |
| 173 | C/26/2016 | Kuldevia Vs Dharamsingh | 21-12-2016 | 1-year 7 months 1 day | 05-08-2022 | Plaintiff Evidence |
| 174 | C/26/2016 | State of Haryana Vs Kishu Dahi | 21-12-2016 | 1-year 7 months 1 day | 05-08-2022 | Plaintiff Evidence |
| 175 | C/26/2016 | State of Haryana Vs Bhanu Ram | 21-12-2016 | 1-year 6 months 9 days | 03-07-2022 | Plaintiff Evidence |
| 176 | C/26/2016 | State of Haryana Vs Gopal | 21-12-2016 | 1-year 7 months 1 day | 05-08-2022 | Plaintiff Evidence |
| 177 | C/26/2016 | State of Haryana Vs Jas Dal | 20-12-2016 | 1-year 6 months 28 days | 03-11-2022 | Plaintiff Evidence |
| 178 | N.A.C.T/1-6/2016 | Tejan Kumar Sharma Vs Sanyal Khannabhai | 20-12-2016 | 1-year 6 months 25 days | 05-11-2022 | Plaintiff Evidence |

**IN THE COURT OF SHRI PAWAN KUMAR-I, ACJ(SD)-cum-SDJM, HATHIN
ACTION PLAN CASES LIST(2022-2023)**

| S No. | Case No. | Party Names | DOI | NDH | Stage |
|-------|-----------------|---|--------------|------------|--|
| 1 | C/3/2022 | BHARTI VS DESHRAJ | 25-03-2022 | 05-07-22 | DECIDED |
| 2 | C/3/587/2014 | RAM GOPAL VS TEJ VIR | 15-02-2012 | 24-08-2022 | DECIDED |
| 1 | E/26/2016 | BHISH SINGH VS SURVI RAM | 05/02/2013 | 02-08-2022 | DISMISSED AS SATISFIED |
| 2 | E/26/2016 | FAIR KHAN VS PURAN SINGH | 08/05/2014 | 07-11-2022 | APPEARANCE |
| 3 | E/26/2016 | TARUN GOYAL VS PARESH | 10/09/2014 | 03-09-2022 | APPEARANCE |
| 4 | E/26/2016 | VED PRAKASH VS PARDEEP KUMAR | 23/02/2016 | 17-08-2022 | CONSIDERATION |
| 5 | E/26/2016 | VED PRAKASH VS MADHU SUDAN | 23/02/2016 | 17-08-2022 | CONSIDERATION |
| 6 | E/26/2016 | VED PRAKASH VS PARDEEP KUMAR | 23/02/2016 | 17-08-2022 | CONSIDERATION |
| 7 | E/26/2016 | MOHU RICHAND VS TAJJAM | 09/09/2016 | 20-09-2022 | APPEARANCE |
| 8 | E/26/2016 | SMT PREETI VS SURE CHAND | 03/10/2016 | 22-08-2022 | CONSIDERATION |
| 9 | E/26/2016 | SMT ROHINI VS TEGWANT | 05/10/2016 | 09-08-2022 | CONSIDERATION |
| 10 | E/26/2016 | BRAHMAN PAL VS RAM CHAND | 19/11/2016 | 01-11-2022 | APPEARANCE |
| 11 | E/26/2016 | DISHY VS SAHAJUNJI | 15/11/2016 | 16-08-2022 | APPEARANCE |
| 12 | E/26/2016 | HASAMAMMOHD VS MANSAB AHMED | 14/03/2017 | 05-09-2022 | CONSIDERATION |
| 13 | E/26/2017 | HUKAM CHAND VS MUNICIPAL COMMITTEE, HATHIN | 03/01/2017 | 17-08-2022 | CONSIDERATION |
| 14 | E/26/2017 | IBRAHIM VS SULEIMAN | 23/01/2017 | 18-09-2022 | APPEARANCE |
| 15 | E/26/2017 | MURTI DEVI VS HUKAM SINGH | 04/02/2017 | 08-09-2022 | REBUTAL |
| 16 | E/26/2017 | S.B.I. HATHIN VS LILYAS | 16/02/2017 | 17-08-2022 | APPEARANCE |
| 17 | E/26/2017 | S.B.I. HATHIN VS SHAM | 19/02/2017 | 17-08-2022 | APPEARANCE |
| 18 | E/26/2017 | PARUL SINGH VS PANKAJ KUMAR | 17/02/2017 | 17-08-2022 | APPEARANCE |
| 19 | E/26/2017 | MANJUL VS MEHAR CHAND | 18/02/2017 | 10-08-2022 | CONSIDERATION |
| 20 | E/26/2017 | SBI HATHIN VS SAGOO AHMED | 08/03/2017 | 16-08-2022 | APPEARANCE |
| 21 | E/26/2017 | SBI HATHIN VS ROSHAN | 27/02/2017 | 20-08-2022 | APPEARANCE |
| 22 | E/26/2017 | SBI HATHIN VS ARJUN RISHMAN | 27/02/2017 | 24-08-2022 | APPEARANCE |
| 23 | E/26/2017 | SRI RAM VS BHANOO | 05/03/2017 | 05-08-2022 | APPEARANCE |
| 24 | E/26/2017 | CHIRANJI VS MAHENDER | 17/04/2017 | 22-08-2022 | APPEARANCE |
| 25 | E/26/2017 | CHIRANJ RAM VS NAZ MOHD | 24/04/2017 | 22-08-2022 | CONSIDERATION |
| 26 | E/26/2017 | BINA VS SARKOT | 20/05/2017 | 19-08-2022 | APPEARANCE |
| 27 | E/26/2017 | MOHAN SINGH VS RAM GOPAL | 02-08-2017 | 10-08-2022 | REPLY |
| 28 | E/26/2017 | NICHU AMBAYY VS RAJ PAL | 05/08/2017 | 16-08-2022 | APPEARANCE |
| 29 | E/26/2017 | NARESH VS SATBIR SINGH | 14-08-2017 | 24-08-2022 | APPEARANCE |
| 30 | E/26/2017 | Bhish Singh vs Brindar Singh | 06/11/2017 | 14-07-2022 | DISMISSED AS WITHDRAWN BEING FULLY SATISFIED |
| 31 | E/26/2017 | JALALUDDIN VS SAHABUDDIN | 05-12-2017 | 08-08-2022 | CONSIDERATION |
| 32 | E/26/2017 | MAHENDER DEEGANDH SMT BILLA DEVI VS SOMVIR | 15-12-2017 | 08-08-2022 | APPEARANCE |
| 33 | E/26/2018 | DHARMENDER KUMAR VS DHIVEN PALWAL | 08-02-2018 | 19-08-2022 | APPEARANCE |
| 34 | E/26/2018 | ISLAM ETC VS YAKUB ETC. | 08-02-2018 | 20-08-2022 | CONSIDERATION |
| 35 | E/26/2018 | NAWAZ KHAN VS MOHID, ASHU, ETC. | 11-04-2018 | 05-09-2022 | REPLY |
| 36 | C/3/2022 | HANDOO VS BASHIRI | 18/07/1985 | 08-08-2022 | APPEARANCE |
| 37 | APP/102/2017 | MAHARAJA VS ANE | 20/11/1986 | 08-08-2022 | PLAINTIFF EVIDENCE |
| 38 | CH/182/2022 | STATE OF HARYANA VS HANEEF | 30/09/2009 | 14-07-2022 | ACQUITTED |
| 39 | CH/182/2022 | STATE OF HARYANA VS RUFAM | 28/02/2002 | 26-07-2022 | ACQUITTED |
| 40 | CH/182/2022 | STATE OF HARYANA VS SARWALLA | 09/02/2003 | 05-08-2022 | APPEARANCE |
| 41 | CH/182/2022 | STATE OF HARYANA VS FAHSA | 21/08/2003 | 30-08-2022 | APPEARANCE |
| 42 | CH/182/2022 | STATE OF HARYANA VS ANHTAR | 14/01/2005 | 17-08-2022 | EVIDENCE |
| 43 | CH/182/2022 | STATE OF HARYANA VS HANEEF | 04/05/2005 | 16-08-2022 | PROSECUTION EVIDENCE |
| 44 | CH/182/2022 | STATE OF HARYANA VS ALSHER ETC | 01/07/2006 | 27-09-2022 | APPEARANCE |
| 45 | CH/182/2022 | STATE OF HARYANA VS HASINI | 09/09/2006 | 20-08-2022 | APPEARANCE |
| 46 | CH/182/2022 | SHOUR ANWAD VS HARIDON | 17/10/2007 | 10-08-2022 | PLAINTIFF EVIDENCE |
| 47 | CH/182/2022 | STATE OF HARYANA VS SABIR | 11/04/2008 | 24-08-2022 | PROSECUTION EVIDENCE |
| 48 | CH/182/2022 | STATE OF HARYANA VS SHIKAT ETC | 25/04/2008 | 16-08-2022 | APPEARANCE |
| 49 | CH/182/2022 | NANU VS SOHAN PAL | 17/07/2008 | 05-08-2022 | APPEARANCE |
| 50 | CH/182/2022 | STATE OF HARYANA VS ASHU @ DUNGA | 16/09/2009 | 16-08-2022 | PROSECUTION EVIDENCE |
| 51 | CH/182/2022 | JOGINDER PARSHAD VS RAJENDER | 24/09/2009 | 09-08-2022 | APPEARANCE |
| 52 | CH/182/2022 | JOGINDER PARSHAD SMT SONA | 10/10/2009 | 20-08-2022 | APPEARANCE |
| 53 | CH/182/2022 | STATE OF HARYANA VS ANHTAR | 09/01/2010 | 17-08-2022 | EVIDENCE |
| 54 | CH/182/2022 | STATE OF HARYANA VS RAMESH CHAND | 16/02/2011 | 16-08-2022 | APPEARANCE |
| 55 | CH/182/2022 | SURENDER SINGH VS MOU KHAN | 14/12/2011 | 21-07-2022 | EXPARTE DECREED |
| 56 | CH/182/2022 | SURENDER SINGH VS MANOJ KUMAR | 20/02/2012 | 09-09-2022 | WRITTEN STATEMENT |
| 57 | CH/182/2022 | STATE OF HARYANA VS LYANAT | 05/05/2012 | 16-08-2022 | APPEARANCE |
| 58 | CH/182/2022 | SUBHASH VS KISHAN | 01/07/2013 | 24-08-2022 | APPEARANCE |
| 59 | CH/182/2022 | STATE OF HARYANA VS SAHIB | 04/11/2013 | 17-08-2022 | PROSECUTION EVIDENCE |
| 60 | CH/182/2022 | STATE OF HARYANA VS AJAM | 18/02/2014 | 17-08-2022 | PROSECUTION EVIDENCE |
| 61 | APP/40/2014 | KIRAN PAL VS JAIPARKASH | 04/07/2014 | 20-07-2022 | DISMISSED IN DEFAULT FOR WANT OF PROSECUTION |
| 62 | C/26/19/2019 | STATE OF HARYANA VS OM PRAKASH | 17/11/2014 | 26-08-2022 | APPEARANCE |
| 63 | APP/76/2014 | NAZAM KHAN VS QAMIR | 20/12/2014 | 17-08-2022 | APPEARANCE |
| 64 | APP/76/2014 | NAWAL VS NARENDER | 20/12/2014 | 10-08-2022 | APPEARANCE |
| 65 | CH/182/2018 | STATE VS SAJID | 08/01/2015 | 16-08-2022 | PROSECUTION EVIDENCE |
| 66 | CH/182/2018 | STATE VS SANDI | 13/01/2015 | 16-08-2022 | APPEARANCE |
| 67 | APP/52/2015 | BADLU VS ABHAY KUMAR | 03/03/2015 | 16-08-2022 | APPEARANCE |
| 68 | APP/52/2015 | HAMIDI VS BASIR KHAN | 10/03/2015 | 02-07-2022 | DISMISSED IN DEFAULT FOR WANT OF PROSECUTION |
| 69 | APP/62/2015 | SHAKUNTILA VS ANURUDH SINGH | 10/03/2015 | 18-07-2022 | DISMISSED IN DEFAULT FOR WANT OF PROSECUTION |
| 70 | C/3/182/2015 | ROHITASHI VS CHAMELI | 25/03/2015 | 10-08-2022 | APPEARANCE |
| 71 | APP/120/2015 | KIRAN VS RAJ PAL | 03/04/2015 | 17-08-2022 | CONSIDERATION |
| 72 | APP/98/2015 | MOHD SAFI VS SULEMAN | 01/04/2015 | 10-08-2022 | REPLY |
| 73 | CH/182/2015 | STATE VS KHATTAN | 01/06/2015 | 16-08-2022 | APPEARANCE |
| 74 | CH/182/2015 | STATE VS JAFRUDIN | 24/07/2015 | 16-08-2022 | APPEARANCE |
| 75 | APP/12/2015 | SATBIR VS DHARMENDER | 13/08/2015 | 24-08-2022 | CONSIDERATION |
| 76 | N.A.C.T/32/2015 | ABDUL REHMAN VS PARDEEP KUMAR CHAUDHAN | 26/09/2015 | 02-07-2022 | PROCLAIMED OFFENDER |
| 77 | N.A.C.T/32/2015 | ABDUL REHMAN VS PARDEEP KUMAR CHAUDHAN | 13/10/2015 | 02-07-2022 | PROCLAIMED OFFENDER |
| 78 | APP/27/2015 | STATE BANK OF INDIA VS BLENDER | 21/12/2015 | 20-08-2022 | APPEARANCE |
| 79 | CH/182/2016 | STATE VS HINDO | 18/01/2016 | 02-08-2022 | CONSIDERATION |
| 80 | CH/182/2016 | BAL KHAN VS HUDA THROUGH ADMINT. | 18/01/2016 | 10-08-2022 | DEFENDANT EVIDENCE |
| 81 | CH/182/2016 | BADAL VS BHAGWAN DASS | 19/03/2016 | 17-08-2022 | APPEARANCE |
| 82 | CH/182/2016 | CHANDRA VS YAKUB | 21/03/2016 | 09-08-2022 | APPEARANCE |
| 83 | CH/182/2016 | SHEELA VS LAMH SINGH | 02/04/2016 | 13-09-2022 | REBUTAL |
| 84 | COM/99/2016 | JOGINDER SINGH VS SHIV CHARAN | 29/04/2016 | 27-07-2022 | CONVICED |
| 85 | APP/12/2016 | S.B.I. HATHIN VS ANOOR KHAN | 13/05/2016 | 24-08-2022 | APPEARANCE |
| 86 | CH/182/2016 | STATE OF HARYANA VS YADRAM | 15/06/2016 | 28-07-2022 | CONVICED |
| 87 | CH/182/2016 | STATE OF HARYANA VS RASHIDLEGANDISA | 19/07/2016 | 20-08-2022 | PROSECUTION EVIDENCE |
| 88 | CH/182/2016 | STATE OF HARYANA VS FARIED | 19/07/2016 | 10-08-2022 | PROSECUTION EVIDENCE |
| 89 | CH/182/2016 | STATE OF HARYANA VS KISHAN | 19/07/2016 | 10-08-2022 | CONSIDERATION |
| 90 | CH/182/2016 | SHIELLA VS BIRE KHAN | 23/07/2016 | 09-08-2022 | PLAINTIFF EVIDENCE |
| 91 | CH/182/2016 | STATE OF HARYANA VS TOHD | 22/07/2016 | 09-08-2022 | APPEARANCE |
| 92 | C/3/2016/2016 | SAKIR VS BHAWANA | 22/07/2016 | 02-08-2022 | PLAINT REJECTED |
| 93 | CH/182/2016 | STATE OF HARYANA VS ISMAIL | 27/07/2016 | 16-08-2022 | PROSECUTION EVIDENCE |
| 94 | C/3/182/2016 | STATE BANK OF INDIA VS YUSUF | 27/07/2016 | 15-07-2022 | DISMISSED IN DEFAULT FOR WANT OF PROSECUTION |
| 95 | COM/11/2016 | KHUSBOO VS LAMH | 28/07/2016 | 22-07-2022 | DISMISSED IN DEFAULT FOR WANT OF PROSECUTION |
| 96 | CH/182/2016 | STATE OF HARYANA VS SUNIL | 29/07/2016 | 25-08-2022 | APPEARANCE |
| 97 | C/3/182/2016 | SATBIR VS GRAM PANCHAYAT | 30/07/2016 | 21-07-2022 | DISMISSED IN DEFAULT FOR WANT OF PROSECUTION |
| 98 | C/3/182/2016 | KAUSHAL DEVI VS JOGINDER PRASAD | 30/07/2016 | 20-08-2022 | APPEARANCE |
| 99 | COM/4/2016 | AFSANA VS SHIKAT | 03/08/2016 | 17-08-2022 | CONSIDERATION |
| 100 | CH/182/2016 | STATE OF HARYANA VS CHANDAN @SONU | 05/08/2016 | 08-08-2022 | PROSECUTION EVIDENCE |
| 101 | C/3/182/2016 | RAM SWAROOP VS SMT DHANNO | 05/08/2016 | 20-08-2022 | PLAINTIFF EVIDENCE |
| 102 | C/3/182/2016 | STATE OF HARYANA VS YUSUF | 05/08/2016 | 20-08-2022 | CONSIDERATION |
| 103 | C/3/182/2016 | SBI HATHIN VS BLENDER | 06/08/2016 | 22-08-2022 | APPEARANCE |
| 104 | CH/182/2016 | S.B.I. HATHIN THROUGH MANAGER SH. KAMAL SACHEDIA VS BEER SINGH | 08/08/2016 | 05-08-2022 | APPEARANCE |
| 105 | C/3/182/2016 | S.B.I. HATHIN THROUGH MANAGER SH. KAMAL SACHEDIA VS MANOJ | 08/08/2016 | 13-09-2022 | APPEARANCE |
| 106 | C/3/182/2016 | S.B.I. HATHIN THROUGH MANAGER SH. KAMAL SACHEDIA VS SREEE CHAND | 08/08/2016 | 05-08-2022 | WRITTEN STATEMENT |
| 107 | CH/182/2016 | STATE OF HARYANA VS JAMSHED | 10/08/2016 | 08-08-2022 | PROSECUTION EVIDENCE |
| 108 | APP/26/2016 | LAXMAN VS SURMAN | 16/08/2016 | 05-08-2022 | ARGUMENTS |
| 109 | CH/182/2016 | STATE OF HARYANA VS KULDEEP | 19/08/2016 | 05-08-2022 | CONSIDERATION |
| 110 | CM/19/2016 | JUMMA VS RAMJAN | 19/08/2016 | 01-08-2022 | DISMISSED IN DEFAULT FOR WANT OF PROSECUTION |
| 111 | CM/19/2016 | JUMMA VS RAMJAN | 19/08/2016 | 20-08-2022 | CONSIDERATION |
| 112 | N.A.C.T/32/2016 | PARBH LTD VS HANID | 23/08/2016 | 23-08-2022 | EVIDENCE |
| 113 | N.A.C.T/32/2016 | PARBH LTD VS SMT RUPKANYA | 23/08/2016 | 18-08-2022 | EVIDENCE |
| 114 | N.A.C.T/32/2016 | PARBH LTD VS HANIMUDDIN | 23/08/2016 | 02-07-2022 | PROCLAIMED OFFENDER |
| 115 | CH/260/2016 | STATE OF HARYANA VS JAMSHED | 24/08/2016 | 02-07-2022 | PROCEEDINGS DROPPED/ABATED |
| 116 | C/3/24/2016 | KAUSHAL DEVI VS JOGINDER PRASAD | 24/08/2016 | 20-08-2022 | APPEARANCE |
| 117 | COM/19/2016 | NAHIN VS SAHAN | 29/08/2016 | 05-08-2022 | CONSIDERATION |
| 118 | C/3/260/2016 | ASHI MOHD VS ASGAR @ BHALLI | 30/08/2016 | 22-08-2022 | CONSIDERATION |
| 119 | C/3/260/2016 | KAUSHAL DEVI VS JOGINDER PRASAD | 09/09/2016 | 20-08-2022 | APPEARANCE |
| 120 | N.A.C.T/32/2016 | GOPAL VS M/S TVS LOG INFRA LTD | 09/09/2016 | 28-10-2022 | APPEARANCE |
| 121 | CH/27/2016 | STATE OF HARYANA VS SATNAM | 13/09/2016 | 25-08-2022 | PROSECUTION EVIDENCE |
| 122 | CH/27/2016 | SHIBIR VS FARUKH | 19/09/2016 | 01-08-2022 | EXPARTE DECREED |
| 123 | CH/28/2016 | STATE OF HARYANA VS JEAN MOHD | 19/09/2016 | 27-08-2022 | CONSIDERATION |
| 124 | CH/28/2016 | STATE OF HARYANA VS RAHIL | 19/09/2016 | 08-09-2022 | APPEARANCE |
| 125 | N.A.C.T/32/2016 | PARBH LTD HATHIN VS SHWAPAL | 20/09/2016 | 09-09-2022 | CHARGE |
| 126 | N.A.C.T/32/2016 | PARBH LTD HATHIN VS JAFAR ALI | 20/09/2016 | 26-07-2022 | PROCLAIMED OFFENDER |
| 127 | CH/29/2016 | STATE OF HARYANA VS YASHVIR | 22/09/2016 | 25-08-2022 | APPEARANCE |
| 128 | C/3/260/2016 | CANARA BANK HATHIN VS M/S REFZAL ENGLI WORKS | 22/09/2016 | 08-08-2022 | PLAINTIFF EVIDENCE |
| 129 | C/3/260/2016 | CHANDRVI VS LOHRE | 22/09/2016 | 03-08-2022 | DISMISSED IN DEFAULT FOR WANT OF PROSECUTION |
| 130 | CH/29/2016 | STATE OF HARYANA VS RASID | 26/09/2016 | 08-08-2022 | PROSECUTION EVIDENCE |
| 131 | N.A.C.T/32/2016 | PARBH LTD VS LUKMAN | 26/09/2016 | 20-07-2022 | PROCLAIMED OFFENDER |
| 132 | N.A.C.T/32/2016 | PARBH LTD VS FARUKH | 26/09/2016 | 19-08-2022 | APPEARANCE |
| 133 | COM/12/2016 | NIRMAL VS RAVINDER @BOLU | 03/10/2016 | 01-08-2022 | DISMISSED |
| 134 | APP/23/2016 | SHER SINGH VS HOTI LAL ETC | 06/10/2016 | 22-07-2022 | ALLOWED |
| 135 | CH/19/2016 | STATE OF HARYANA VS JAMES MOHD | 06/10/2016 | 06-08-2022 | APPEARANCE |
| 136 | CH/19/2016 | STATE OF HARYANA VS SUNDER | 10/10/2016</ | | |

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|------------------------|------------------|---|-------------------|-----------------|----------------------|
| 3 | CS/23/2015 | Vas dev Vs pashupati brick udoy | 08-01-2015 | 09-08-2022 | Plaintiff Evidence |
| 4 | CS/370/2015 | Bhagwati Vs Om Parkash etc | 29-09-2015 | 17-08-2022 | Rebutal |
| 5 | CS/114/2016 | Mukesh Vs Shivam | 11-04-2016 | 04-08-2022 | Plaintiff Evidence |
| 6 | CS/161/2016 | Mohan Lal Vs Gram Panchayat Pengaitu | 13-01-2016 | 09-08-2022 | Arguments |
| 7 | CS/164/2016 | Smt Mamta Vs Bhagwan Sahal | 23-05-2016 | 17-08-2022 | Plaintiff Evidence |
| 8 | CS/225/2016 | Dinesh Vs Bhoji Ram | 12-07-2016 | 09-08-2022 | Rebutal |
| 9 | CS/243/2016 | SHRISHAI VS RAMESH | 22/07/2016 | 22/07/22 | DECIDED |
| 10 | CS/260/2016 | Smt Bimlesh Vs General Public | 30-07-2016 | 09-08-2022 | Appearance |
| 11 | CS/398/2016 | Bijender Vs Municipal Cooperation | 25-10-2016 | 24-08-2022 | Defendant Evidence |
| 12 | CS/422/2016 | Dipamita Vs Oriental Bank Of Commerce | 05-11-2016 | 16-08-2022 | Plaintiff Evidence |
| 13 | CS/427/2016 | Khushal Singh Vs Raju | 11-11-2016 | 09-08-2022 | Defendant Evidence |
| 14 | CS/436/2016 | SBOP VS M/S SUDARSHAN TEX | 16/11/2016 | 12/07/22 | DECIDED |
| 15 | CS/458/2016 | Amar Singh Vs M/s Namak Dairy Plant | 13-12-2016 | 06-08-2022 | Plaintiff Evidence |
| 16 | CS/15/2017 | Bhajan Vs Keshu Kallu | 11-01-2017 | 26-08-2022 | Written Statement |
| 17 | CS/31/2017 | Suraj Pal Vs Shyam Lal | 21-01-2017 | 26-08-2022 | DECIDED |
| 18 | CS/47/2017 | Devender Vs Subhash Chand | 31-01-2017 | 30-08-2022 | Consideration |
| CRIMINAL CASES | | | | | |
| 19 | CHI/672/2014 | State Vs Satvir | 02-01-2013 | 25-08-2022 | Proccution Evidence |
| 20 | CHA/54/2014 | State Vs Mohd. Abbas Khan | 09-01-2014 | 24-08-2022 | Proccution Evidence |
| 21 | CHI/1282/2014 | State Vs Sahabuddin | 24-09-2014 | 31-08-2022 | Proccution Evidence |
| 22 | CHI/1355/2014 | State Vs Asmin | 21-11-2014 | 22-08-2022 | Proccution Evidence |
| 23 | CHI/1367/2014 | State Vs NAVEEN | 26-11-2014 | 17-08-2022 | Proccution Evidence |
| 24 | CHI/1408/2014 | STATE VS SADDAM | 19/12/2014 | 27/07/22 | DECIDED |
| 25 | CHI/26/2015 | State Vs Akshak | 05-02-2015 | 06-09-2022 | DECIDED |
| 26 | N.I.Act/12/2015 | Shri ram transport finance com Vs Mohd. hassam | 07-03-2015 | 06-08-2022 | Appearance |
| 27 | CHI/76/2015 | State Vs Akshak | 11-03-2015 | 06-08-2022 | DECIDED |
| 28 | CHI/114/2015 | State Vs Padam Singh | 21-03-2015 | 10-08-2022 | Proccution Evidence |
| 29 | CHI/134/2015 | State Vs Vinod | 07-04-2015 | 05-08-2022 | Proccution Evidence |
| 30 | CHI/145/2015 | State Vs Mamraj | 12-05-2015 | 10-08-2022 | Appearance |
| 31 | DVAct/2/2018 | Nafeesa Vs Tafteeq | 14-10-2015 | 11-10-2022 | Appearance |
| 32 | CHI/404/2015 | State Vs Rakesh | 04-11-2015 | 06-08-2022 | Appearance |
| 33 | COMI/99/2015 | Sukh Pal Vs Mukesh | 11-12-2015 | 18-08-2022 | Appearance |
| 34 | CHI/30/2016 | State Vs Gajraj | 01-02-2016 | 23-08-2022 | Proccution Evidence |
| 35 | COMI/18/2016 | Hemwati Vs Dhan singh | 01-03-2016 | 16-08-2022 | Evidence |
| 36 | CHI/73/2016 | State Vs Lata ram | 14-03-2016 | 26-08-2022 | DECIDED |
| 37 | CHI/83/2016 | State Vs Vinod | 21-03-2016 | 07-09-2022 | Proccution Evidence |
| 38 | COMI/30/2016 | Rekha @ Gyanwati Vs Devki Nandan | 06-04-2016 | 09-08-2022 | Evidence |
| 39 | DVAct/11/2016 | Smt Savita Vs Fardeep | 04-07-2016 | 17-08-2022 | Appearance |
| 40 | CHI/104/2016 | State Vs Ganpat | 19-04-2016 | 18-08-2022 | Proccution Evidence |
| 41 | COMI/31/16 | SUKHIBIR VS BIJENDER | 28/04/2016 | 28/07/22 | DECIDED |
| 42 | CHI/130/2016 | State Vs Anshak | 30-04-2016 | 10-08-2022 | Proccution Evidence |
| 43 | CHA/40/2016 | State Vs Ranjeet | 04-05-2016 | 04-08-2022 | Proccution Evidence |
| 44 | CHI/148/2016 | State Vs Johkhal | 10-05-2016 | 09-08-2022 | Proccution Evidence |
| 45 | CHI/160/2016 | State Vs Ramesh | 18-05-2016 | 18-08-2022 | Appearance |
| 46 | CHI/163/2016 | State Vs Ved Prakash others | 20-05-2016 | 09-08-2022 | Proccution Evidence |
| 47 | DVAct/15/2016 | Pushpa Vs Mukesh | 23-05-2016 | 29-08-2022 | Evidence |
| 48 | COMI/41/2016 | Bhola Vs Gulamr | 25-05-2016 | 28-09-2022 | Appearance |
| 49 | N.I.Act/98/2016 | Mehar Singh Vs Neeraj Kumar | 26-05-2016 | 26-09-2022 | Evidence |
| 50 | COMI/46/2016 | khajan Vs Jammel | 03-06-2016 | 26-08-2022 | DECIDED |
| 51 | CHA/56/2016 | State Vs Ram Chander | 18-06-2016 | 03-08-2022 | DECIDED |
| 52 | N.I.Act/104/2016 | Lal Chand Vs Smt Sashi Adlakha | 18-06-2016 | 05-08-2022 | Evidence |
| 53 | COMI/51/2016 | COMI/51/2016 | 04-07-2016 | 09-08-2022 | Appearance |
| 54 | CHI/216/2016 | State Vs Arshad | 06-07-2016 | 06-08-2022 | DECIDED |
| 55 | N.I.Act/108/2016 | Bharat Singh Vs Bhajan Lal | 08-07-2016 | 05-09-2022 | Appearance |
| 56 | N.I.Act/109/2016 | Dilraj Singh Vs APC India Infra Pvt ltd through its proprietor sh. Rajeev Kashyap | 08-07-2016 | 31-08-2022 | Evidence |
| 57 | CHI/218/2016 | State Vs Bharat | 08-07-2016 | 13-08-2022 | Appearance |
| 58 | COMI/56/2016 | Jagan Vs Harichand | 18-07-2016 | 09-08-2022 | Appearance |
| 59 | CHI/239/2016 | State Vs Comptor | 21-07-2016 | 08-08-2022 | Appearance |
| 60 | CHA/71/2016 | State Vs Dharmender | 25-07-2016 | 22-08-2022 | Proccution Evidence |
| 61 | CHI/243/2016 | State Vs Jasbir singh | 25-07-2016 | 16-08-2022 | Proccution Evidence |
| 62 | CHI/249/2016 | State Vs Manoj etc | 26-07-2016 | 20-08-2022 | Charge |
| 63 | CHI/253/2016 | State Vs Farukh | 27-07-2016 | 17-10-2022 | Appearance |
| 64 | COMI/44/2016 | Satbeer Vs Rohitash | 09-08-2016 | 16-08-2022 | Appearance |
| 65 | CHI/261/2016 | State Vs Rajender | 03-10-2016 | 23-08-2022 | Consideration |
| 66 | CHI/266/2016 | State Vs Sher Mohd. @ Sheru | 10-08-2016 | 26-08-2022 | Appearance |
| 67 | CHI/271/2016 | State Vs Dharmender | 11-08-2016 | 01-09-2022 | Appearance |
| 68 | CHI/279/2016 | State Vs Ranveer | 04-09-2016 | 23-08-2022 | Proccution Evidence |
| 69 | CHI/284/2016 | State Vs Mufid | 19-08-2016 | 06-08-2022 | Proccution Evidence |
| 70 | N.I.Act/127/2016 | Hari ram Vs Radha Charan | 20-08-2016 | 31-08-2022 | DECIDED |
| 71 | CHI/289/2016 | State Vs Nareesh | 23-08-2016 | 18-08-2022 | DECIDED |
| 72 | CHI/311/2016 | State Vs Balu Ram | 07-09-2016 | 08-08-2022 | Proccution Evidence |
| 73 | CHI/325/2016 | State Vs Harbir | 12-09-2016 | 03-08-2022 | DECIDED |
| 74 | COMI/73/2016 | Rajender Vs Manoj | 13-09-2016 | 20-08-2022 | DECIDED |
| 75 | COMI/76/2016 | Dhrama Vs Dhramender | 15-09-2016 | 26-09-2022 | Evidence |
| 76 | COMI/78/2016 | Ganga ram Vs Manish Mittal | 16-09-2016 | 09-08-2022 | Consideration |
| 77 | CHI/332/2016 | State Vs Ritesh kumar | 26-09-2016 | 09-08-2022 | Proccution Evidence |
| 78 | N.I.Act/138/2016 | Manish Enterprises Vs Ashok Kumar | 27-09-2016 | 05-08-2022 | Evidence |
| 79 | CHI/385/2016 | State Vs Buresh | 03-10-2016 | 06-08-2022 | Proccution Evidence |
| 80 | CHI/392/2016 | State Vs Mahipal | 04-10-2016 | 02-09-2022 | Appearance |
| 81 | CHI/397/2016 | STATE VS LALLU @ LALCHAND | 12/10/2016 | 07/07/22 | DECIDED |
| 82 | COMI/85/2016 | Smt Hukam Vs Gordhan | 14-10-2016 | 05-08-2022 | Evidence |
| 83 | CHI/362/2016 | State Vs Tejub | 15-10-2016 | 10-08-2022 | Proccution Evidence |
| 84 | CHI/366/2016 | State Vs Rashid | 15-10-2016 | 30-08-2022 | Appearance |
| 85 | COMI/42/2016 | Soma Vs Partap | 26-10-2016 | 05-08-2022 | Evidence |
| 86 | CHI/372/2016 | State Vs Ramkishor | 28-10-2016 | 24-08-2022 | Appearance |
| 87 | COMI/95/2016 | Pahlu Vs Shree ram | 29-10-2016 | 10-08-2022 | DECIDED |
| 88 | N.I.Act/150/2016 | Nawab Kishore Vs Passon Mutal Benfr LTD Through Director Rakesh kumar | 29-10-2016 | 04-08-2022 | Appearance |
| 89 | CHI/396/2016 | State Vs Bhola | 11-11-2016 | 01-09-2022 | Appearance |
| 90 | COMI/97/2016 | Karambir Vs Manje @ Man singh | 18-11-2016 | 23-08-2022 | DECIDED |
| 91 | CHI/412/2016 | State Vs Jhender | 22-11-2016 | 08-08-2022 | Proccution Evidence |
| 92 | CHA/117/2016 | State Vs Mammu @ Immanuddin | 29-11-2016 | 06-08-2022 | DECIDED |
| 93 | CHI/424/2016 | STATE VS HARBON | 05/12/2016 | 25/07/22 | DECIDED |
| 94 | CHI/437/2016 | SHRISHAI VS SARWANT | 07/12/2016 | 21/07/22 | DECIDED |
| 95 | N.I.Act/158/2016 | Smt Krishna Devi Vs M/s Radha Rani Filling Station | 07-12-2016 | 02-09-2022 | Evidence |
| 96 | N.I.Act/159/2016 | Hari Singh Vs M/S Radha Rani Filling Station | 07-12-2016 | 02-09-2022 | Evidence |
| 97 | N.I.Act/160/2016 | Narveer Singh Vs M/S Radha Rani Filling Station | 07-12-2016 | 02-09-2022 | Evidence |
| 98 | COMI/102/2016 | Arum Kumar Vs Lal Ram | 09-12-2016 | 05-08-2022 | Evidence |
| 99 | CHI/430/2016 | State Vs Sheela | 13-12-2016 | 25-08-2022 | Appearance |
| 100 | CHI/434/2016 | State Vs Krishna etc | 13-12-2016 | 05-08-2022 | DECIDED |
| 101 | N.I.Act/162/2016 | Devnash Vs Dinesh | 14-12-2016 | 04-08-2022 | Appearance |
| 102 | CHI/436/2016 | State Vs Jawed khan | 14-12-2016 | 20-08-2022 | Proccution Evidence |
| 103 | CHI/446/2016 | State Vs Jaffar | 15-12-2016 | 06-08-2022 | Appearance |
| 104 | CHI/458/2016 | State Vs Manoj | 19-12-2016 | 24-08-2022 | Appearance of Accuse |
| 105 | CHI/138/2016 | State Vs Narbir | 26-12-2016 | 04-08-2022 | DECIDED |
| 106 | DVAct/4/2017 | Radha Vs Rajesh | 06-01-2017 | 07-09-2022 | Appearance |
| 107 | CHI/7/2017 | State Vs Sonu | 06-01-2017 | 04-08-2022 | Appearance |
| 108 | CHI/21/2017 | State Vs Kramvir | 09-01-2017 | 06-08-2022 | DECIDED |
| 109 | CHI/22/2017 | State Vs Talim | 09-01-2017 | 27-10-2022 | Appearance |
| 110 | CHI/25/2017 | State Vs Tariff | 10-01-2017 | 03-11-2022 | Appearance |
| 111 | CHI/28/2017 | State Vs Rajpal | 10-01-2017 | 10-08-2022 | Proccution Evidence |
| 112 | CHI/33/2017 | State Vs Naresh kumar | 11-01-2017 | 26-08-2022 | Proccution Evidence |
| 113 | CHI/35/2017 | State Vs Ajit | 11-01-2017 | 09-08-2022 | Proccution Evidence |
| 114 | CHI/42/2017 | State Vs Salim | 12-01-2017 | 06-10-2022 | Proccution Evidence |
| 115 | CHI/66/2017 | State Vs Mohan | 18-01-2017 | 26-08-2022 | Proccution Evidence |
| EXECUTION CASES | | | | | |
| 116 | EXE/70/2015 | Keshav Dev Vs Manoj | 08-12-2015 | 30-08-2022 | Appearance |
| 117 | EXE/86/2016 | Rajjit Vs Dandepr Singh | 14-07-2016 | 04-08-2022 | DECIDED |
| 118 | EXE/60/2016 | Mohan Lal Vs saroj | 04-10-2016 | 16-08-2022 | Appearance |
| 119 | EXE/13/2017 | Krambir Vs Murari etc | 04-03-2017 | 30-08-2022 | Appearance |
| 120 | EXE/41/2017 | Hari Chand Vs Devi Ram | 15-07-2017 | 17-08-2022 | DECIDED |
| 121 | EXE/42/2017 | Har Haran Gupta Vs Confed Haryana | 18-07-2017 | 02-08-2022 | Appearance |
| 122 | EXE/43/2017 | Prem Singh Vs Gram Panchayat | 18-07-2017 | 26-08-2022 | Appearance |
| 123 | EXE/57/2017 | Sher Singh Vs Ramesh Chand | 05-09-2017 | 09-08-2022 | Appearance |
| 124 | EXE/62/2017 | Nam Singh Vs Ram Singh | 26-09-2017 | 17-08-2022 | DECIDED |
| 125 | EXE/69/2017 | Aryan Construction Company Vs The General Manager | 17-10-2017 | 14-09-2022 | Appearance |
| 126 | EXE/80/2017 | Ved Prakash etc. Vs Gangalal etc. | 18-11-2017 | 27-09-2022 | Appearance |
| 127 | EXE/87/2017 | Sh. Kishan Singh Vs Narbir | 15-12-2017 | 26-08-2022 | Appearance |
| 128 | EXE/8/2018 | Raschu Singh Vs Smt. Savitri | 20-01-2018 | 03-10-2022 | Appearance |
| 129 | EXE/22/2018 | Daya Ram Vs Surender | 09-03-2018 | 08-08-2022 | Appearance |
| 130 | EXE/25/2018 | Rakesh Kumar Vs Smt. Ramshri | 22-03-2018 | 29-09-2022 | Appearance |
| 131 | EXE/30/2018 | M/s Vidhya Ware House Incorporate Vs M/s Haryana Warehousing Corporation | 20-04-2018 | 02-09-2022 | Appearance |
| 132 | EXE/32/2018 | Rajender Singh Vs Sudhir | 08-05-2018 | 21-10-2022 | Appearance |
| 133 | EXE/34/2018 | Canara Bank Hodal Vs Mukesh Atta | 18-05-2018 | 16-11-2022 | Appearance |
| 134 | EXE/37/2018 | Jagbir Singh Vs Smt Usha Devi | 18-05-2018 | 18-10-2022 | Appearance |
| 135 | EXE/43/2018 | Hararyana Wakf Board Vs Moti Ram | 09-07-2018 | 23-08-2022 | Appearance |
| 136 | EXE/66/2018 | Jawhar Vs Kamla | 23-10-2018 | 09-08-2022 | Defendant Evidence |
| 137 | EXE/22/2019 | Jagdev Vs Mahender | 18-03-2019 | 17-08-2022 | Appearance |
| 138 | EXE/26/2019 | Jasmat Vs Mahender Singh | 04-04-2019 | 20-09-2022 | Appearance |
| 139 | EXE/28/2019 | Bijender Singh Vs Ranbir | 12-04-2019 | 22-08-2022 | DECIDED |
| 140 | EXE/31/2019 | Hanak Chand Vs Arjun Singh | 22-04-2019 | 17-08-2022 | Appearance |
| 141 | EXE/38/2019 | Canara Bank Vs Omwati wife of Ramesh | 30-05-2019 | 24-08-2022 | DECIDED |
| 142 | EXE/42/2019 | Naveen s/o Ramesh Chand Vs ASST.Collector 2nd Grade,Hodal | 05-07-2019 | 23-08-2022 | Consideration |
| 143 | EXE/44/2019 | Jagram s/o Likki Vs Lohit Kumar s/o Bharat Singh | 08-07-2019 | 01-09-2022 | Appearance |
| 144 | EXE/45/2019 | Karan Singh Vs Devi Singh | 16-07-2019 | 09-08-2022 | Appearance |
| 145 | EXE/47/2019 | Canara Bank Vs Smt. Omwati | 26-07-2019 | 25-08-2022 | Appearance |
| 146 | EXE/50/2019 | Canara Bank Vs Suman | 23-07-2019 | 02-11-2022 | Appearance |
| 147 | EXE/53/2019 | Rambir Vs Nand Ram | 02-08-2019 | 22-11-2022 | Appearance |
| 148 | EXE/54/2019 | Rambir Vs Ganga Ram | 16-08-2019 | 05-09-2022 | Appearance |
| 149 | EXE/56/2019 | Indar Pal Vs Ram Lal @ Rampool | 17-08-2019 | 17-12-2022 | Appearance |
| 150 | EXE/58/2019 | Ram Parshad Vs Partap | 27-08-2019 | 06-12-2022 | Appearance |

In the Court of Sh. Mohd Imtiyaz Khan,CJ(DJ)/JMHC Hodal
Action Plan 2022-23 (01.07.2022 to 31.03.2023)

Oldest Execution (35 cases)

| SR. NO | CASE NO/YEAR | DOJ | TITLE | NEXT DATE | PURPOSE |
|--------|--------------|------------|------------------------------|------------|---------------|
| 1 | EXE/64/2015 | 21/11/2015 | DEVI SINGHI VS MEHAR CHAND | 2/08/2022 | CONSIDERATION |
| 2 | EXE/35/2016 | 2/08/2016 | LEKH RAJ VS SATISH KUMAR | 11/09/2022 | APPEARANCE |
| 3 | EXE/42/2016 | 20/07/2016 | BHRAMANAN VS BHOGI RAM | 06-09-2022 | DID |
| 4 | EXE/4/2017 | 07/01/2017 | BHAGWATI VS UMAPATI | 09/11/2022 | CONSIDERATION |
| 5 | EXE/7/2018 | 17/01/2018 | RAJESH KUMAR VS SMT. JAVATRI | 01/10/2022 | CONSIDERATION |

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|-----------------------|------------------|------------|--|------------|----------------------|
| 6 | EXE/17/2018 | 06/03/2018 | BHUSHAN KUMAR VS. RUSTAM | 26/10/2022 | APPEARANCE |
| 7 | EXE/21/2018 | 09/03/2018 | RAMA RANI VS. SITA RANI ETC | 09/11/2022 | APPEARANCE |
| 8 | EXE/24/2018 | 21/03/2018 | SMT. SMTI A VS. IKS - ILY ANSHI JAKAM | 16/09/2022 | Disposed of |
| 9 | EXE/29/2018 | 11/04/2018 | SMT. MAYAWATI VS. G.D/D | 14/09/2022 | DAW |
| 10 | EXE/36/2018 | 18/05/2018 | CANARA BANK HODAL VS. NEPAL SINGH | 05/11/2022 | APPEARANCE |
| 11 | EXE/38/2018 | 22/05/2018 | JAGDISH CHAND SHARMA VS. BANKE LAL | 23/12/2022 | APPEARANCE |
| 12 | EXE/39/2018 | 22/05/2018 | JAGDISH CHAND SHARMA VS. BHADMA DEVI | 23/12/2022 | APPEARANCE |
| 13 | EXE/40/2018 | 22/05/2018 | JAGDISH CHAND SHARMA VS. PREM CHAND | 23/12/2022 | APPEARANCE |
| 14 | EXE/41/2018 | 22/05/2018 | JAGDISH CHAND SHARMA VS. MOHAN SINGH | 23/12/2022 | APPEARANCE |
| 15 | EXE/42/2018 | 22/05/2018 | JAGDISH CHAND SHARMA VS. SHIV LAL | 23/12/2022 | APPEARANCE |
| 16 | EXE/47/2018 | 20/07/2018 | ANIL VS. RAJIB | 26/08/2022 | CONSIDERATION |
| 17 | EXE/48/2018 | 24/07/2018 | UMED SINGH VS. MOHAN SINGH | 31/10/2022 | CONSIDERATION |
| 18 | EXE/49/2018 | 27/07/2018 | SHIBU HODAL VS. BISHAMBHER | 01/11/2022 | CONSIDERATION |
| 19 | EXE/50/2018 | 31/07/2018 | RAJIB VS. MOHAN SINGH | 06/09/2022 | APPEARANCE |
| 20 | EXE/53/2018 | 01/08/2018 | BAL KISHAN VS. SMT. SHYAMWATI | 14/09/2022 | DAW |
| 21 | EXE/56/2018 | 08/08/2018 | INDER PAL VS. ROOP CHAND | 21/10/2022 | APPEARANCE |
| 22 | EXE/58/2018 | 15/09/2018 | RAGHUBIR VS. KIRAN SINGH | 02/08/2022 | CONSIDERATION |
| 23 | EXE/59/2018 | 25/09/2018 | LEELADHAR VS. SADDIK | 25/08/2022 | CONSIDERATION |
| 24 | EXE/60/2018 | 21/09/2018 | BHOOP RAM VS. PARASHRAM | 13/08/2022 | CONSIDERATION |
| 25 | EXE/63/2018 | 26/09/2018 | NAIAB SINGH VS. SMT. SADINA DEVI | 13/09/2022 | APPEARANCE |
| 26 | EXE/67/2018 | 30/10/2018 | RAJARAM VS. PRATAP | 04/10/2022 | APPEARANCE |
| 27 | EXE/68/2018 | 26/11/2018 | MOHAN SINGH VS. GRAM PANCHAYAT | 15/10/2022 | APPEARANCE |
| 28 | EXE/75/2018 | 21/12/2018 | SMT. ANSHENA VS. AAMIN | 12/09/2022 | DAW |
| 29 | EXE/1/2019 | 02/01/2019 | NARENDER DAGAR VS. BHARAT SINGH | 20/09/2022 | APPEARANCE |
| 30 | EXE/4/2019 | 03/01/2019 | SAMUNDER VS. RAM KISHAN | 07/09/2022 | APPEARANCE |
| 31 | EXE/7/2019 | 18/01/2019 | RAKESH KUMAR MANGLA VS. VIPIN JAIN | 05/12/2022 | CONSIDERATION |
| 32 | EXE/10/2019 | 22/01/2019 | SMT. HIMLESHI VS. SMT. SHANTI DEVI | 08/08/2022 | APPEARANCE |
| 33 | EXE/13/2019 | 25/02/2019 | ASHOK KUMAR VS. MANGAL | 30/08/2022 | CONSIDERATION |
| 34 | EXE/16/2019 | 27/02/2019 | SMT. SATTO VS. RAJESH KUMAR | 30/08/2022 | DAW |
| 35 | EXE/19/2019 | 11/03/2019 | SMT. SUNITA VS. FARMANAND | 05/09/2022 | ALLOWED |
| Civil Cases | | | | | |
| 36 | CS/1356/2014 | 07/04/2012 | Prem Singh Vs Gopi | 30/08/2022 | Rebutal |
| 37 | CS/77/2015 | 30/10/2012 | Sheela wati Vs Satyawati | 02/01/2023 | Appearance |
| 38 | CS/1123/2014 | 04/11/2013 | Surender Vs Jarnila | 03/08/2022 | Consideration |
| 39 | CS/1890/2014 | 03/04/2014 | Suresh kumar Vs Lakkhan Lal | 23/08/2022 | Appearance |
| 40 | CS/144/2015 | 20/04/2015 | Lekh Ram Vs Jagdish | 16/08/2022 | Rebutal |
| 41 | CS/78/2016 | 09/04/2016 | Kishan Vs Vijay Manoj | 08/08/2022 | Plaintiff Evidence |
| 42 | CS/148/2016 | 10/05/2016 | Jumuna Parshad Vs Smt Kavita | 23/08/2022 | DAW |
| 43 | CS/182/2016 | 26/05/2016 | MS Jam Bharat Rice Vs Distt Food and Supply | 16/08/2022 | Rebutal |
| 44 | CS/214/2016 | 01/07/2016 | Karan Singh Vs Smt Premwati | 12/09/2022 | DAW |
| 45 | CS/266/2016 | 03/08/2016 | Meera Devi Vs Satpal | 22/08/2022 | DAW |
| 46 | CS/297/2016 | 26/08/2016 | Mahender Vs Shiv Charan | 16/08/2022 | Plaintiff Evidence |
| 47 | CS/421/2016 | 04/11/2016 | Rajbir Vs Hecho | 09/08/2022 | Plaintiff Evidence |
| 48 | CS/441/2016 | 22/11/2016 | Manoj Kumar Vs Mohar Chand | 16/08/2022 | Plaintiff Evidence |
| 49 | CS/12017 | 02/01/2017 | Surender Vs Bacchu Singh | 19/09/2022 | D/D |
| 50 | CS/17/2017 | 10/01/2017 | Parveen Vs Subhash | 16/09/2022 | D/D |
| 51 | CS/26/2017 | 16/01/2017 | Kranawati Vs Karan Chand | 12/08/2022 | PARTIALY DECREEED |
| 52 | CS/29/2017 | 19/01/2017 | Vinodh Vs S D O | 23/08/2022 | Defendant Evidence |
| 53 | CS/42/2017 | 30/01/2017 | Raghubir Vs Liyakat AE | 20/09/2022 | PARTLY DECREEED |
| 54 | CS/52/2017 | 03/02/2017 | Kullery Singh Vs Pankaj Kumar Jain | 01/08/2022 | D/D |
| 55 | CS/64/2017 | 13/02/2017 | Raghubir Sharan Vs Anil Bindal | 30/08/2022 | D/D |
| 56 | CS/71/2017 | 16/02/2017 | Budh Ram Vs State of Haryana | 08/08/2022 | Plaintiff Evidence |
| 57 | RP/2/2017 | 22/02/2017 | Smt Kamlesh Vs Ram Kumar | 24/08/2022 | Consideration |
| 58 | CS/104/2017 | 28/02/2017 | Bhan Singh Vs Satya Pal Singh | 09/01/2023 | Defendant Evidence |
| Criminal Cases | | | | | |
| 59 | COMI/103/2014 | 06/02/2014 | Ramkishan Vs Amar singh | 05/09/2022 | DAW |
| 60 | CHI/4607/2014 | 20/12/2014 | State Vs Dumy | 06/08/2022 | Prosecution Evidence |
| 61 | CHI/106/2015 | 04/03/2015 | State Vs Kiran pal | 17/08/2022 | Defence Evidence |
| 62 | CHI/179/2015 | 23/04/2015 | State Vs Brijesh | 30/08/2022 | Prosecution Evidence |
| 63 | CHI/296/2015 | 20/08/2015 | State Vs Karwar singh | 29/08/2022 | S13 Cr P/c |
| 64 | COMI/120/15 | 09/09/2015 | Hemrajat Upadhyay Vs Sanjay Adhana | 24/09/2022 | Charge |
| 65 | CHI/332/2015 | 18/09/2015 | State Vs Aslam | 29/08/2022 | CONFESSION |
| 66 | CHI/415/2015 | 19/11/2015 | State Vs Kumarchand | 06/09/2022 | UNDERGONE |
| 67 | CHI/433/2015 | 19/11/2015 | State Vs SIKHHI @ S1.RKH | 11/08/2022 | Appearance |
| 68 | CHI/464/2015 | 24/12/2015 | State Vs Ashok | 19/09/2022 | CONFESSION |
| 69 | COMI/3/2016 | 08/01/2016 | Ombir Vs Shiv Kumar | 28/07/2022 | DAW |
| 70 | CHI/17/2016 | 10/01/2016 | State Vs Dinesh | 03/10/2022 | Appearance |
| 71 | COMA/12/2016 | 16/03/2016 | State Of Haryana Vs Dr. Viendra | 18/08/2022 | Appearance |
| 72 | CHI/74/2016 | 16/03/2016 | State Vs Devan | 16/09/2022 | ACQUITTED |
| 73 | COMI/29/2016 | 27/03/2016 | Dharam Singh Vs Kiran Pal | 23/08/2022 | Dismissed |
| 74 | CHI/92/2016 | 01/04/2016 | State Vs Tahir | 16/08/2022 | Prosecution Evidence |
| 75 | COMA/2/2016 | 02/04/2016 | State through Food safety officer Vs Raj kumar | 17/08/2022 | Consideration |
| 76 | CHI/101/2016 | 12/04/2016 | State Vs Samit etc | 06/08/2022 | Prosecution Evidence |
| 77 | CHI/93/2016 | 10/04/2016 | State Vs Shek Muhammad | 04/08/2022 | Charge |
| 78 | CHI/106/2016 | 21/04/2016 | State Vs Ratan singh | 09/08/2022 | Prosecution Evidence |
| 79 | CHI/109/2016 | 21/04/2016 | State Vs Nereaj | 09/08/2022 | Prosecution Evidence |
| 80 | NDPS/3/2016 | 21/04/2016 | State Vs Manoj | 20/07/2022 | ACQUITTED |
| 81 | CHI/147/2016 | 06/05/2016 | State Vs Jahid | 20/09/2022 | ACQUITTED |
| 82 | COMI/42/2016 | 25/05/2016 | Het ram Vs Navral | 17/08/2022 | Evidence |
| 83 | COMI/43/2016 | 26/05/2016 | Hoshiyar Singh Vs ASI Rajesh | 16/08/2022 | Appearance |
| 84 | CHI/53/2016 | 04/05/2016 | State Vs Gopal | 02/09/2022 | Appearance |
| 85 | CHI/179/2016 | 31/05/2016 | State Vs Hari singh | 09/08/2022 | Appearance |
| 86 | N.L.Act/102/2016 | 17/06/2016 | Hinderdhar Rawat Vs Bhpender | 21/07/2022 | AWARD PASSED |
| 87 | CHI/171/2016 | 03/07/2016 | State Vs Yogender singh | 15/08/2022 | ACQUITTED |
| 88 | CHI/238/2016 | 21/07/2016 | State Vs Wasim Ahmad | 18/08/2022 | ACQUITTED |
| 89 | CHI/242/2016 | 21/07/2016 | State Vs Aamun | 16/08/2022 | Prosecution Evidence |
| 90 | CHI/243/2016 | 25/07/2016 | State Vs Akshay | 01/11/2022 | Appearance |
| 91 | CHI/250/2016 | 26/07/2016 | State Vs Girender | 26/08/2022 | Prosecution Evidence |
| 92 | COMI/59/2016 | 27/07/2016 | Manoj Vs Anurit etc | 06/09/2022 | CONFESSION |
| 93 | COMI/62/2016 | 28/07/2016 | Tarunbhai Vs Kamla Devi | 05/09/2022 | Dismissed |
| 94 | N.L.ACT/112/2016 | 08/08/2016 | BHEVI RAM TIWARI VS SANJEEV KUMAR | 05/09/2022 | APPEARANCE |
| 95 | CHI/262/2016 | 10/08/2016 | State Vs Bapender | 09/08/2022 | Consideration |
| 96 | CHI/264/2016 | 10/08/2016 | State Vs Navgen @ Mayre | 23/08/2022 | Prosecution Evidence |
| 97 | COMI/65/2016 | 16/08/2016 | Sant Manoj Vs Mahender | 04/10/2022 | Consideration |
| 98 | CHI/288/2016 | 23/08/2016 | State Vs Nareesh | 27/10/2022 | Prosecution Evidence |
| 99 | N.L.ACT/136/2016 | 14/09/2016 | MOHD LILYASHI VS DALVIR SINGH | 31/08/2022 | APPEARANCE |
| 100 | COMI/72/2016 | 15/09/2016 | Randeer Vs Anam | 08/08/2022 | Evidence |
| 101 | COMI/80/2016 | 26/09/2016 | Dewarka Parshad Vs Brij Bhushan | 01/10/2022 | Appearance |
| 102 | CHI/377/2016 | 29/09/2016 | State Vs Shyam | 07/10/2022 | Prosecution Evidence |
| 103 | CHI/345/2016 | 20/09/2016 | State Vs Mukhtyar @ Mukhi | 14/09/2022 | Disposed of |
| 104 | CHI/355/2016 | 10/10/2016 | State Vs Saleem etc | 10/08/2022 | Appearance |
| 105 | CHI/359/2016 | 15/10/2016 | State Vs Anujman | 17/08/2022 | Appearance |
| 106 | COMI/88/2016 | 18/10/2016 | Naven Kumar Vs Jai Ram | 07/07/2022 | Dismissed |
| 107 | COMI/92/2016 | 23/10/2016 | State Vs Rohit | 20/08/2022 | Consideration |
| 108 | CHI/375/2016 | 28/10/2016 | State Vs Gnrubh etc | 26/08/2022 | Prosecution Evidence |
| 109 | N.L.ACT/151/2016 | 29/10/2016 | SMT SHYAMWATI VS PASSION MUTAL | 22/09/2022 | APPEARANCE |
| 110 | COMI/96/2016 | 07/11/2016 | Manish Mittal Vs Gangs Ram | 26/08/2022 | D/D |
| 111 | CHI/990/2016 | 08/11/2016 | State Vs Saleem | 30/08/2022 | CONFESSION |
| 112 | CHI/407/2016 | 18/11/2016 | State Vs Sadeek | 20/07/2022 | ACQUITTED |
| 113 | CHI/414/2016 | 23/11/2016 | State Vs Subhdev | 23/08/2022 | ACQUITTED |
| 114 | CHI/429/2016 | 09/12/2016 | State Vs Taswar etc | 19/09/2022 | ACQUITTED |
| 115 | CHI/433/2016 | 13/12/2016 | State Vs Mohan | 12/10/2022 | Prosecution Evidence |
| 116 | CHI/445/2016 | 15/12/2016 | State Vs Arjod | 17/08/2022 | Appearance |
| 117 | CHI/447/2016 | 17/12/2016 | State Vs Sanjay @ Sanju | 05/08/2022 | Prosecution Evidence |
| 118 | CHI/125/2016 | 20/12/2016 | State Vs Gopal | 18/08/2022 | ACQUITTED |
| 119 | CHI/451/2016 | 20/12/2016 | State Vs Bir singh | 30/08/2022 | Prosecution Evidence |
| 120 | CHI/453/2016 | 20/12/2016 | State Vs Hari Om | 18/10/2022 | Prosecution Evidence |
| 121 | CHI/455/2016 | 20/12/2016 | State Vs Arjun | 30/08/2022 | Prosecution Evidence |
| 122 | COMI/104/2016 | 21/12/2016 | Bir Singh Vs Bahul | 16/08/2022 | Consideration |
| 123 | CHI/13/2017 | 09/01/2017 | State Vs Kishor | 16/09/2022 | ACQUITTED |
| 124 | CHI/18/2017 | 09/01/2017 | State Vs Vijay singh | 16/09/2022 | Prosecution Evidence |
| 125 | CHI/24/2017 | 10/01/2017 | State Vs Javed | 30/08/2022 | Prosecution Evidence |
| 126 | EC Act/1/2017 | 10/01/2017 | State Vs Kalyan singh | 27/07/2022 | ACQUITTED |
| 127 | CHI/26/2017 | 10/01/2017 | State Vs Darshil Ram | 19/07/2022 | ACQUITTED |
| 128 | CHI/31/2017 | 11/01/2017 | State Vs Manoj | 17/08/2022 | ACQUITTED |
| 129 | CHI/37/2017 | 12/01/2017 | State Vs Tarek | 23/08/2022 | Prosecution Evidence |
| 130 | CHI/98/2017 | 12/01/2017 | State Vs Mohd. Saif Anam | 04/08/2022 | Prosecution Evidence |
| 131 | CHI/45/2017 | 18/01/2017 | State Vs Parveen Kumar | 15/09/2022 | ACQUITTED |
| 132 | CHI/50/2017 | 19/01/2017 | State Vs Yashvir | 10/08/2022 | Prosecution Evidence |
| 133 | CHI/18/2017 | 23/01/2017 | State Vs Manoj Kumar | 06/08/2022 | Prosecution Evidence |
| 134 | CHI/57/2017 | 23/01/2017 | State Vs Jieender | 26/08/2022 | Prosecution Evidence |
| 135 | CHI/61/2017 | 25/01/2017 | State Vs Asam @ Ash Mohd | 14/09/2022 | Disposed of |
| 136 | CHI/63/2017 | 25/01/2017 | State Vs Rukmuddin | 06/08/2022 | Prosecution Evidence |
| 137 | CHI/66/2017 | 31/01/2017 | State Vs Dharamveer etc | 17/09/2022 | Prosecution Evidence |
| 138 | N.L.ACT/10/2017 | 03/02/2017 | RAM AVTAR MANGLA VS. MS RSP RESIDENCY | 31/08/2022 | APPEARANCE |
| 139 | NDPS/1/2017 | 09/02/2017 | State Vs Pappu | 15/09/2022 | ACQUITTED |
| 140 | CHI/24/2017 | 09/02/2017 | State Vs Man singh | 04/08/2022 | Prosecution Evidence |
| 141 | CHI/78/2017 | 09/02/2017 | State Vs Babli etc. | 08/09/2022 | ACQUITTED |
| 142 | CHI/80/2017 | 09/02/2017 | State Vs Gopal | 03/09/2022 | Prosecution Evidence |
| 143 | CHI/84/2017 | 09/02/2017 | State Vs Akshar | 12/09/2022 | Prosecution Evidence |
| 144 | CHI/88/2017 | 09/02/2017 | State Vs Chandewati | 24/08/2022 | Prosecution Evidence |
| 145 | CHI/90/2017 | 14/02/2017 | State Vs Pawan Kumar | 07/09/2022 | ACQUITTED |
| 146 | CHI/91/2017 | 15/02/2017 | State Vs Akshar | 21/07/2022 | Disposed of |
| 147 | NDPS/2/2017 | 18/02/2017 | State Vs Ram Kishan | 29/08/2022 | Prosecution Evidence |
| 148 | COMI/13/2017 | 21/02/2017 | Jamila Vs Rukmuddin | 18/08/2022 | D/D |
| 149 | CHI/104/2017 | 22/02/2017 | State Vs Manish @ Marjal | 22/08/2022 | Prosecution Evidence |
| 150 | CHI/109/2017 | 27/02/2017 | State Vs Sharda | 21/09/2022 | Appearance |